



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,5th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WP(C)/7245/2016</a>	UNION OF INDIA and 4 ORS <b>Versus</b> PARTHA SARATHI ROY	MR.S C KEYALASSTT.S.G.I MRS. A GAYAN	
2	<a href="#">Cont.Cas(C)/635/2020</a> FIXED	VIRENDRA DUTT GYANI <b>Versus</b> BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (R-1,2) MR. K GOSWAMI, R-4 MR R DHAR MR R DHAR MS. L DEVI (R-1) MR. B J MUKHERJEE
3	<a href="#">WP(C)/6395/2022</a>	BIJAY LASHMI BARUAH <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	
	<b>WITH</b> <a href="#">I.A.(Civil)/771/2023</a> <b>in</b> WP(C)/6395/2022	BIJAY LASHMI BARUAH, <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. M K CHOUDHURY MR. M SARMA	
4	<a href="#">WA/340/2023</a>	BHARAT CHANDRA TALUKDAR <b>Versus</b> THE COMMISSIONER AND 9 ORS.	MR. U K NAIR MR. S CHOWDHURY	MR. S K GOSWAMI (10) MR. P J SAIKIA, SC (R-6) MR N SARMA (10) MR. B K GOSWAMI (10) SC, SEC. EDU. SC, BTC SC, G U
5	<a href="#">I.A.(Civil)/1769/2023</a> <b>in</b> WA/6497/2023	THE BODOLAND TERRITORIAL COUNCIL AND ANR. <b>Versus</b> PRADIP KUMAR BASUMATARY AND 6 ORS.	MR. S BORA	GA, ASSAM MR. S BISWAS (r-1 to 4, 6) MR. A BORO (r-1 to 4, 6) SC, WPT AND BC
	<b>WITH</b> <a href="#">WA/6497/2023</a> (Filing Number)	THE BODOLAND TERRITORIAL COUNCIL AND ANR. <b>Versus</b> PRADIP KUMAR BASUMATARY AND 8 ORS. E	MR. S BORA	

	<b>WITH</b> <a href="#">I.A.(Civil)/6498/2023</a> (Filing Number)	THE BODOLAND TERRITORIAL COUNCIL AND ANR. <b>Versus</b> PRADIP KUMAR BASUMATARY AND 8 ORS. E	MR. S BORA	
6	<a href="#">I.A.(Civil)/3305/2023</a> in WA/387/2023	CANARA BANK <b>Versus</b> M/S NEW MALAMATI TEA ESTATE AND 3 ORS.	MR S BORTHAKUR MR H P NEPAL	MR. A BISWAS (R1, R2) MR R KALITA (R1, R2) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WA/387/2023</a>	CANARA BANK <b>Versus</b> M/S NEW MALAMATI TEA ESTATE AND 3 ORS.	MR S BORTHAKUR MR H P NEPAL	MR. A BISWAS (R1, R2) MR R KALITA (R1, R2) MRS. R DEVI (r-3,4) DY.S.G.I.
7	<a href="#">WA/54/2024</a>	NORTH EASTERN COALFIELDS LIMITED AND 3 ORS <b>Versus</b> M/S ANMOL (INDIA) LTD AND 3 ORS	MR M Z AHMED MR. A M DUTTA	MS. B S GOYAL (r-1) MR. A J HAZARIKA (r-1) MS. N RAJMEDHI (r-1) MS. P N SUMI (r-1) MS B CHAUHAN (r-1)
8	<a href="#">WP(C)/767/2024</a>	BHARAT SANCHAR NIGAM LIMITED AND ANR <b>Versus</b> BIDYADHAR TANTI AND 38 ORS	MR. R DE MR. D K BAGCHI MR D K BHATTACHARYYA	MR. D P BORAH(R-3,7,9,13,14,15,19,22,24,26,36,37,38) MR. A BHATTACHARJEE(R-3,7,9,13,14,15,19,22,24,26,36,37,38) MR U GHOSH(R-3,7,9,13,14,15,19,22,24,26,36,37,38)
9	<a href="#">I.A.(Civil)/875/2024</a> WITH PIL/101/2013 (D/O) in PIL/101/2013	THE STATE OF ARUNACHAL PRADESH <b>Versus</b> R T TARA AND 17 ORS	MR. B D GOSWAMI	
10	<b>WITH</b> <a href="#">Cont.Cas(C)/458/2020</a>	JARO NATUNG AND 3 ORS. <b>Versus</b> N.T.GLOW, IRS AND 5 ORS.	MR. S K DEORI MS. SOMILA MR. B DEORI MR. A KASHYAP	MR. B D GOSWAMI (R- 2) MR. B D GOSWAMI (R- 2) MR A CHANDRAN (R- 2) MR A CHANDRAN (R- 2) MR A HUSSAIN (r-3,6)
11	<a href="#">I.A.(Civil)/1628/2024</a> in WA/382/2023	BHARAT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR K BHUYAN MR. M U E BHUYAN	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">WA/382/2023</a>	BHARAT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA	GA, ASSAM MR. O P BHATI (R-7) MR. A K JAIN (r-7) SC, REVENUE
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
12	<a href="#">WP(C)/37/2024</a> B/O	UNION OF INDIA <b>Versus</b> NIRMAL KUMAR SENAPATI	MR. B CHAKRAVARTY	
13	<a href="#">WA/149/2024</a>	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> AMARENDRA NATH A	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	MR. D DAS MR. B GOGOI (R-1)
14	<a href="#">WA/182/2024</a>	NABA KUMAR SARANIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A I KATHAR MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	GA, ASSAM SC, WPT AND BC
15	<a href="#">WA/183/2024</a>	HIMANGSHU DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BISWAS MR H P GUWALA MR. A BORO	SC, HEALTH
16	<a href="#">WP(C)/2475/2024</a>	THE UNION OF INDIA AND ANR <b>Versus</b> SANTANU SARMA AND 5 ORS.		
17	<a href="#">WP(C)/2918/2024</a>	UNION OF INDIA AND 3 ORS. <b>Versus</b> EX DAFFADAR SURESH CHANDRA BORAH	MR. R K D CHOUDHURY	
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
18	<a href="#">WA/26/2024</a> FIXED, CAVT./676/2023	NITYA NANDA GOGOI AND ORS <b>Versus</b> DEBESWAR BURAGOHAIN AND 6 ORS. H	MR B SINHA MR. H ISLAM	RUBI GOGOI FOR CAVEATOR

19	<a href="#">WP(C)/2877/2024</a>	SBFC FINANCE LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR I S MAZUMDAR MS. A AZAD	GA, ASSAM SC, REVENUE
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
20	<a href="#">WP(C)/1648/2022</a>	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> MANISH KUMAR SHAH	MR H GUPTA	MR. S C KEYAL MR. A AHMED MS. D GOSWAMI
21	<a href="#">WP(C)/4764/2022</a>	SHAH SYED AHADUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M R SODIAL MS S Z HAYAT H. BHARALI	MR. T J MAHANTA, SC, GAUHATI HIGH COURT GA, ASSAM
22	<a href="#">WP(C)/7498/2022</a> FIXED	GHOSHITO YEPTHO AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N SARKAR S BORGHAIN MS. B DEVI MR BAPLU CHAKMA	GA, ASSAM SC, K A A C
23	<a href="#">PIL/16/2023</a>	RUPAM BORBORAH <b>Versus</b> THE PHARMACY COUNCIL OF INDIA AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	MR. T J MAHANTA (R-7,11) MR. A BISWAS (R-10) MS. P BHATTACHARYA (R-11) MR. R K D CHOUDHURY MR R KALITA (R-10) MR. P DAS (R-11) MR M J QUADIR (r-9) MR. M KHAN (R-8) MR. J RAHMAN (R-8) MD. S ALOM MD. S ALOM MR. M S ALAM (r-7) MR. M S ALAM (r-7) MS S AHOM (R-10) MR S S ISLAM (r-9) MS P SARMA (R-11) SC ASSAM PHARMACY COUNCIL MS S AHMED (r-9) SC, HEALTH
<b>WITH</b>				
	<a href="#">I.A.(Civil)/1670/2023</a> in <a href="#">PIL/16/2023</a>	RUPAM BORBORAH <b>Versus</b> THE PHARMACY COUNCIL OF INDIA AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	MR. S CHAKRABORTY (R-12) SC, HEALTH
24	<a href="#">WA/405/2023</a>	PRAMOD KUMAR JHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR F U BARBHUIYA MS S DAS	MR. S C KEYAL GA, ASSAM SC, SEC. EDU.
25	<a href="#">WP(C)/3842/2023</a>	GS 178626Y, WELDER TRIBHUWAN KUMAR SINGH AND 16 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A CHAKRABORTY MS D MAHANTA	MR. D C BORAH (R-1 to 6) DY.S.G.I.
26	<a href="#">PIL/22/2024</a>	ABDUL SALAM SHAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K PURKAYASTHA MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM SC, PWD
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
27	<a href="#">PIL/23/2021</a>	AMGURI NABA NIRMAN SAMITY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM MR H GUPTA (C.G.C., R1) ASSTT.S.G.I. SC, SSA
28	<a href="#">WA/268/2023</a> CAVT. NO.07442/023, FIXED, CAVT./744/2023	BANABINA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR P BHARDWAJ SC, BTC FOR CAVEATOR MR. D J BORAH
29	<a href="#">WP(C)/4941/2023</a>	BHUPEN BARMAN AND 3 ORS. <b>Versus</b> BHARAT SANCHAR NIGAM LTD AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI T NATH SC, BSNL

30	<b>WITH</b> <a href="#">WP(C)/4592/2023</a>	BIPUL NATH AND 23 ORS <b>Versus</b> BHARAT SANCHAR NIGAM LIMITED AND 4 ORS	MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK (R-1,2,3,4) MR B HAZARIKA (R- 1,2,3,4) MR V KUMAR (R-1,2,3,4) T NATH (R-1,2,3,4) SC, BSNL
31	<b>WITH</b> <a href="#">WP(C)/4942/2023</a>	DAMBARU CHUTIA AND 2 ORS. <b>Versus</b> BHARAT SANCHAR NIGAM LTD AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI T NATH SC, BSNL
32	<a href="#">WP(C)/5797/2023</a> CAVT. NO.08912/023, CAVT./891/2023	EMPLOYEES STATE INSURANCE CORPORATION AND 4 ORS <b>Versus</b> DR. KARABI KALITA AND ANR	MR. K BAISHYA	MR R SHARMA MR D DAS MR. P KALITA (R-5) MR R CHAKRAVORTY MS. R. ENGJAIFI (r-1) S RABHA (r-1) DY.S.G.I. FOR CAVEATOR
<b>HEARING</b>				
33	<a href="#">C.Ex.App./9/2019</a>	PURBANCHAL CEMENT LIMITED <b>Versus</b> THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
34	<a href="#">ITA/11/2019</a>	PRINCIPAL, COMMISSIONER OF INCOME TAX <b>Versus</b> SHRI ANANTA CHARAN NAYAK	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR. S SARMA MR. D K BAGCHI	
35	<a href="#">PIL/11/2019</a>	HIREN GOHAIN AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR N DUTTA MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	ASSTT.S.G.I. SC, A A I MR. R DUBEY
36	<b>WITH</b> <a href="#">WP(C)/4627/2021</a>	THE AIRPORT AUTHORITY EMPLOYEES UNION OF AIRPORT AUTHORITY OF INDIA AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I. SC, A A I
37	<a href="#">WA/106/2019</a>	SMTI MINA DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR. N ISLAM MS. L WAJEEDA	SC, EDU
38	<a href="#">WP(C)/8682/2019</a>	KRISHNA KANTA DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MR. U SARMA	SC, N C T E SC, SEC. EDU.
39	<b>WITH</b> <a href="#">WP(C)/7959/2017</a>	PARTHA SARATHI CHOUDHURY and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. B SAHARIA MR.J U N M LASKAR MR. A M BARBHUIYA MRA R BHUYAN MS.F BEGUM MS.M MEDHI	GA, ASSAM SC, SECONDARY EDUCATION
40	<b>WITH</b> <a href="#">WP(C)/840/2018</a>	PRABHASH KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN	GA, ASSAM SC, SEC. EDU.
41	<b>WITH</b> <a href="#">WP(C)/5480/2019</a>	IBRAHIM KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR. D BARMAN	MR. I ALAM (SC, N.C.T.E) SC, SEC. EDU.
42	<b>WITH</b> <a href="#">WP(C)/5992/2019</a>	SHAHUD AHMED BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MR. I ALAM SC, N C T E SC, SEC. EDU.

43	<b>WITH</b> <a href="#">WP(C)/4250/2020</a>	SYED USUF ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, N C T E SC, SEC. EDU.
44	<b>WITH</b> <a href="#">WP(C)/571/2022</a>	CHAND MOHOMMAD ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H BEZBARUA MR. U SARMA	SC, SEC. EDU.
45	<a href="#">WA/429/2023</a> FIXED	LOMBIT KONWAR AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. E	MR M GOSWAMI MR R SINGHA MS S PATOWARY	SC, HEALTH
46	<b>WITH</b> <a href="#">WA/428/2023</a>	NARAYAN PRASAD RABHA AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS (A)	MR R SINGHA MR R SINGHA MS S PATOWARY	SC, HEALTH
47	<b>WITH</b> <a href="#">WA/453/2023</a>	JAYANTA HAZARIKA AND 19 ORS <b>Versus</b> THE STATE OF ASSAM ANDN 4 ORS. B	MR. R MAZUMDAR MR. D DEKA	SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/3672/2023</a> in WA/453/2023	JAYANTA HAZARIKA AND 19 ORS <b>Versus</b> THE STATE OF ASSAM ANDN 4 ORS. B	MR. R MAZUMDAR MR. D DEKA	
48	<b>WITH</b> <a href="#">WA/144/2024</a>	PRADIP BORGOHAIN AND 85 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS A	MS P RABHA M AHMED	SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR H R CHOUDHURY	03-06-2024	To	05-06-2024
18)	MR. T ISLAM	03-06-2024	To	15-06-2024
19)	MR D K MISHRA	05-06-2024	To	05-06-2024
20)	MR B PRASAD	03-06-2024	To	07-06-2024
21)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
22)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,5th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/7224/2023</a> CAVT. NO.13242/023, WP(C) 3257/23(D/O), FIXED	DIBAKAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R P SHARMA MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR
	<b>WITH</b>			
2	<a href="#">WP(C)/6241/2023</a>	DIBAKAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	SC, HIGHER EDU MR. S K MEDHI (R4) MRS. M BARMAN (R4) MR K K MEDHI SC, RABINDRA NATH TAGORE UNIVERSITY
3	<a href="#">WP(C)/39/2024</a> B/O	MANOJ TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR	SC, ELEM. EDU
4	<a href="#">WP(C)/135/2024</a>	CHAFIUR RAHMAN CHOUDHURY @ SAFIUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, SEC. EDU. SC, FINANCE
5	<a href="#">Cont.Cas(C)/293/2024</a>	KALYAN DAS <b>Versus</b> BIJOYA CHOUDHURY AND 3 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY N AHMED MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY	
6	<a href="#">Cont.Cas(C)/294/2024</a>	FARUQUE AHMED LASKAR AND 6 ORS <b>Versus</b> NARAYAN KONWAR	MR. H A LASKAR MS D DUTTA A. H. AHMED	
7	<a href="#">WP(C)/377/2024</a> FIXED	SAMSUDDIN KARI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R SHARMA MR E AHMED MISS R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b>			
8	<a href="#">WP(C)/350/2024</a>	ABUL KALAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. Z HAMMAD	SC, ELEM. EDU

9	<b>WITH</b> <a href="#">WP(C)/354/2024</a>	MOHAMMAD ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M H AHMED I AMIN MR N ZAMAN	SC, ELEM. EDU
10	<b>WITH</b> <a href="#">WP(C)/705/2024</a>	MD. ASHIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN	SC, ELEM. EDU
11	<a href="#">WP(C)/554/2024</a> FIXED	PANKAJ DEB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRAVARTY MR. S UPADHAY M SHARMA MS. A LALA	SC, HIGHER EDU SC, BTC SC, FINANCE
12	<a href="#">WP(C)/1154/2024</a> FIXED	LAKHINATH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M SARMA	SC, ELEM. EDU SC, FINANCE
13	<a href="#">WP(C)/2489/2024</a> FIXED	MD. FAKARUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
14	<a href="#">WP(C)/2880/2024</a> B/O	DASI RAM DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J SARMAH	SC, SEC. EDU.
15	<a href="#">WP(C)/2883/2024</a>	THAKUR MEDAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, SCERT, ASSAM
16	<a href="#">WP(C)/2890/2024</a>	RAMESH CHANDRA BORA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, SEC. EDU. SC, FINANCE
17	<a href="#">WP(C)/2891/2024</a>	MINTU KAKOTI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, SEC. EDU.
18	<a href="#">WP(C)/2895/2024</a> B/O	NAZMUL HUSSAIN AND 31 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M KHAN MR S ISLAM MR. R ISLAM	GA, ASSAM SC, HEALTH
19	<a href="#">WP(C)/2898/2024</a>	SAMAR KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
20	<a href="#">WP(C)/2901/2024</a>	HIMADRI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M RAHMAN S AHMED	SC, ELEM. EDU GA, ASSAM
21	<a href="#">WP(C)/2904/2024</a>	AINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MS J AKTAR	SC, SEC. EDU.
22	<a href="#">WP(C)/2912/2024</a>	DHIRU KALITA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, ELEM. EDU
23	<a href="#">WP(C)/2913/2024</a> B/O	PALASH SAIKIA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
24	<a href="#">WP(C)/2917/2024</a>	DIPALI SAIKIA HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MR. DILIP DEY	SC, ELEM. EDU GA, ASSAM SC, FINANCE
25	<a href="#">WP(C)/2920/2024</a>	DURLOB KR. DOLEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
<b>ORDER (STAY VACATING)</b>				
26	<a href="#">I.A.(Civil)/778/2024</a> FIXED in <a href="#">WP(C)/6951/2023</a> <b>WITH</b> <a href="#">WP(C)/6951/2023</a>	SURYA BORTHAKUR, <b>Versus</b> PRAFULLA KALITA AND 5 ORS  PRAFULLA KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR DEBA SARMAH MR DEBA SARMAH MS N SHYAM  MR. B K DAS MR S SARMAH	SC, ELEM. EDU GA, ASSAM MR. B K DAS  SC, ELEM. EDU GA, ASSAM MR DEBA SARMAH (r-6) MS N SHYAM (r-6)

**ADMISSION**

27	<a href="#">WP(C)/2780/2013</a>	PARUL AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN	MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY SC, EDU
	<b>WITH</b> <a href="#">MC/1506/2014</a> in WP(C)/2780/2013	ASHFAK UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN	MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY SC, EDU
28	<b>WITH</b> <a href="#">WP(C)/3381/2013</a>	ASMA KHATUN and 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 26 ORS	MR.M A I HUSSAIN MR A R BHUIYAN	GA, ASSAM K DEVI, R K DEVI, R MR. K R PATGIRI (R9 TO 15) MR. M KHAN (R- 16 TO 27) MR N DUTTA, MR. M DAS (R- 9 TO 15) MR N DUTTA, MR. M DAS (R- 9 TO 15) MR J RAHMAN, R MR J RAHMAN, R MR J RAHMAN, R MS. C DAS (R9 TO 15) SC, EDU SC, FINANCE
29	<b>WITH</b> <a href="#">WP(C)/3473/2013</a>	PARUL AHMED <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.M A I HUSSAIN MR A R BHUIYAN MR.B ZAMAN	MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY SC, FINANCE SC, EDU
30	<a href="#">WP(C)/2889/2015</a> FIXED	DR. TAPAN KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. A R BHUYAN	MR. R MAZUMDAR (SC, HIGHER EDUCATION(R-1 to 4)) MR. K GOGOI (R-1 & 2) MR. A CHALIHA, SC, FINANCE DEPTT. (R-5)
31	<a href="#">WP(C)/8108/2017</a> FIXED	KAVE BEYPI <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR.D BORAH MR.R DOWARAH	MR.C BARUAH SC, AG MR. P SAIKIA, G.A., ASSAM SC, SECONDARY EDUCATION SC, K A A C SC, FINANCE MRJ CHUTIA
32	<a href="#">WP(C)/2227/2019</a> FIXED	NITYANANDA SARKAR AND 69 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR H K DAS MR. N BARUAH MR. M SARMA MR. U PATHAK MR N K SARMA	SC, ELEM. EDU MR S BORA (R-5&6) SC, FINANCE
33	<a href="#">WP(C)/5788/2021</a> FIXED	TAPAN DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R SARMA MS. P BARMAN	SC, ELEM. EDU SC, FINANCE
34	<a href="#">WP(C)/7019/2021</a> FIXED	ABDUS SOBAHAN MOLLAH AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR GIAS MR. R ISLAM	SC, EDU SC, FINANCE
35	<a href="#">WP(C)/7135/2021</a> FIXED	MOUCHAM ALAM MOUSTAFA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, ELEM. EDU
36	<a href="#">WP(C)/2323/2022</a> FIXED	PUNYAWATI DOLEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, ELEM. EDU SC, FINANCE DEPTT.



37	<a href="#">WP(C)/2489/2023</a> FIXED	SASINDRA MAHANANDA AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. R P SARMAH MR. D DOLEY MS A DEKA	SC, ELEM. EDU DY.S.G.I.
	<b>WITH</b>			
38	<a href="#">WP(C)/5036/2023</a>	CHIKAMDAR TIRKEE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DOLEY MS A DEKA	SC, ELEM. EDU DY.S.G.I.
	<b>WITH</b>			
39	<a href="#">WP(C)/6057/2023</a>	MONTU MINZ AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DOLEY MS A DEKA	SC, ELEM. EDU DY.S.G.I. SC, SSA
40	<a href="#">WP(C)/3920/2023</a> B/O	DIPAK KUMAR BHAGAT <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU MR. FIRUZ KHAN (R5) MR. ABHIJIT MENA (R5) SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/605/2024</a> in WP(C)/3920/2023	PROBIN NARAYAN DEB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA	SC, ELEM. EDU MR S H MAHMUD MR S ISLAM MR S AFRIDI SC, BTC
41	<a href="#">WP(C)/6922/2023</a> FIXED	HOZRAT ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	SC, ELEM. EDU GA, ASSAM
42	<a href="#">WP(C)/7049/2023</a> FIXED	INA DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
43	<a href="#">WP(C)/7141/2023</a> B/O	RAM KRISHNA CH. NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR J ABEDIN MR. K I MAZUMDER MR. K I MAZUMDER	SC, ELEM. EDU GA, ASSAM MR. I H LASKAR (r-6) MR. P K DEKA (r-6) MR. P DAIMARY (r-6) MR. R. KARIM (r-6)
44	<a href="#">WP(C)/7407/2023</a> FIXED	MADHUSUDHAN DASGUPTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
45	<a href="#">WP(C)/126/2024</a> FIXED	HAMIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK R KHATUN	SC, ELEM. EDU GA, ASSAM MR. M A SHEIKH (R-9) MS C MEDHI (R-9) MR. P. NAIK SC, FINANCE
	<b>WITH</b>			
46	<a href="#">WP(C)/1949/2021</a>	SHEIKH MEHBUB ALOM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
	<b>WITH</b>			
47	<a href="#">WP(C)/2083/2021</a>	SHAH ALOM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM
48	<a href="#">WP(C)/426/2024</a>	RUHIT CHABUKDHARA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
49	<a href="#">WP(C)/1057/2024</a> B/O	ARCHANA PHUKON <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH MS V V THANYU MS S JAIN	SC, SEC. EDU.
50	<a href="#">WP(C)/1723/2024</a> FIXED	RABI CHANDRA SEAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU
51	<a href="#">WP(C)/2430/2024</a> FIXED	LAKHIRAM BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. A DEKA MS S A KHALIFA	SC, ELEM. EDU

**ORDERS**

52	<a href="#">Cont.Cas(C)/270/2021</a> FIXED	RITA CHOUHAN <b>Versus</b> DR. BIJOYA CHOUDHURY, ACS	MR. D BHUYAN	MR. D SAIKIA MR S M T CHISTIE
53	<a href="#">Review.Pet./174/2022</a> FIXED, IN WP(C)/2636/2020 (D/O)	RAJENDRA CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A R BHUYAN MR F HAQUE MR A HUSSAIN	MR. B DEKA MR. P JAIN (r-7,8) MR. D DEKA (r-7,8) SC, SEC. EDU. SC, K A A C MR. P J PHUKAN
54	<a href="#">Cont.Cas(C)/169/2023</a> FIXED	DR. PRANITA CHOUDHURY <b>Versus</b> DR. HEMANTA KR. NATH	MR. A K SARMA MR H J TAMULI MR D KALITA	
55	<a href="#">WP(C)/322/2023</a> B/O	BISWA NATH ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	MR. U K NAIR (R6) MR. M DUTTA (R-5) MS. L DAS (R6) MR. M ISLAM (R-5) MR. A BORO (R6) SC, N C T E MR A CHAKRABORTY (R6) MR A CHETIA (R6) SC, SEC. EDU.
56	<a href="#">Cont.Cas(C)/367/2023</a> FIXED	NILADRI SANKAR DAS AND 5 ORS. <b>Versus</b> NARAYAN KONWAR	MR. K MIRA MR. H A TALUKDAR	MR S M T CHISTIE
57	<a href="#">Cont.Cas(C)/676/2023</a> FIXED	ABDUL KADER MIAH <b>Versus</b> NARAYAN KONWAR, IAS AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	MR B DEURI (r-3)
58	<a href="#">WP(C)/4173/2023</a> FIXED	NRIPEN BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	MR. B SARMA SC, AG MR G PEGU SC, SEC. EDU. SC, PENSION MS. H TERANGPI SC, FINANCE
59	<a href="#">I.A.(Civil)/1603/2024</a> B/O in WP(C)/6080/2022	DR. RUHUL AMIN, <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K I MAZUMDER MR. K I MAZUMDER	SC, HIGHER EDU MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ SC, U G C SC, G U
	<b>WITH</b> <a href="#">WP(C)/6080/2022</a>	DR. RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. M K CHOUDHURY (r-7) MR. A BARKATAKI (r-7) MR P BHARDWAJ (r-5,6) SC, G U SC, U G C
60	<a href="#">WP(C)/1991/2024</a> FIXED	MINATI DAS RAJBONGSHI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 36 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	SC, SEC. EDU. SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/1856/2024</a>	KESHAB KALITA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024

9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR H R CHOUDHURY	03-06-2024	To	05-06-2024
18)	MR. T ISLAM	03-06-2024	To	15-06-2024
19)	MR D K MISHRA	05-06-2024	To	05-06-2024
20)	MR B PRASAD	03-06-2024	To	07-06-2024
21)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
22)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,5th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 3**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/4466/2018</a> WITH LCR	SATUL SUKLYA BAIDYA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S BHATTACHARJEE MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2 <a href="#">WP(C)/4489/2018</a> WITH LCR	KARTIK BEPARI <b>Versus</b> UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MR D CHAKRABORTY MS. S S ZIA	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3 <a href="#">WP(C)/4491/2018</a> WITH LCR	SAHIDA BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A B SIDDIQUE MS B DAS MR. M ISLAM MS. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4 <a href="#">WP(C)/4625/2018</a> WITH LCR	NURUDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. N BARUAH MS. P DUTTA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5 <a href="#">WP(C)/4850/2018</a> WITH LCR	ARUN DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR R CHAKRAVORTY MR. M CHALIHA MR. R BORA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
6 <a href="#">WP(C)/4857/2018</a> WITH LCR	KALPANA DAS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR R CHAKRAVORTY MR. M CHALIHA MR R BORAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

7	<a href="#">WP(C)/4960/2018</a> WITH LCR	ALIMA BIBI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS. S ROY MS F BEGUM MRS. B CHAKRABORTY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
8	<a href="#">WP(C)/2900/2024</a>	HASNA BHANU @ HASENA BHANU @ HASENA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
9	<a href="#">WP(C)/2910/2024</a>	MD. HUSSAIN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
10	<a href="#">WP(C)/696/2017</a> WITH LCR	JAMAL UDDIN <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
11	<a href="#">WP(C)/705/2017</a> WITH LCR	MUKTESWAR NAMASUDRA <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	GA, ASSAM ASSTT.S.G.I.
12	<a href="#">WP(C)/709/2017</a> WITH LCR	BABULAL BISWAS and 4 ORS. <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	GA, ASSAM ASSTT.S.G.I.
13	<a href="#">WP(C)/710/2017</a> WITH LCR	ABDUL AJID @ MD. HARZID ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM(R-2-5) ASSTT.S.G.I.(R-1)
14	<a href="#">WP(C)/726/2017</a> WITH LCR	ISRAFIL ALI @ ISRAHIL ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
15	<a href="#">WP(C)/780/2017</a> WITH LCR	ABDUL KADIR <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR.R A CHOUDHURY MDE AHMED	GA, ASSAM ASSTT.S.G.I.
16	<a href="#">WP(C)/781/2017</a> WITH LCR	KULSUM BIBI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
17	<a href="#">WP(C)/797/2017</a> WITH LCR 2 FILES	AMIR UDDIN MAZUMDER <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM(R2-5) ASSTT.S.G.I.(R1)
18	<a href="#">WP(C)/875/2017</a> WITH LCR	NUR ISLAM <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.S BORA MR.A GANGULY MR.A BORA	GA, ASSAM ASSTT.S.G.I.
19	<a href="#">WP(C)/5459/2017</a> WITH LCR	JARINA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH MR. I H SAIKIA MS.R NEWAR MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM ASSTT.S.G.I.
20	<a href="#">WP(C)/5469/2017</a> WITH LCR	TAIBAR RAHMAN @ MOKIBAR RAHMAN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MS.J CHAKRABORTY MR A A DEWAN	GA, ASSAM ASSTT.S.G.I.
21	<a href="#">WP(C)/5641/2017</a> FIXED, WITH LCR	MAHARUDDIN ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.N HOQUE MR.S HUDA MD.ARIF	GA, ASSAM ASSTT.S.G.I.
22	<a href="#">WP(C)/5973/2017</a> FIXED, WITH LCR	SURJA BHANU <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM ASSTT.S.G.I.

23	<a href="#">WP(C)/6793/2017</a> WITH LCR	SADEK ALI @ CHADEK ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. B CHOUDHURY MR. A C AZAD	GA, ASSAM ASSTT.S.G.I.
24	<a href="#">WP(C)/6855/2017</a> WITH LCR	ABDUS SATTAR @ ABDUL SATTAR <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR.A DAS MD.S ISLAM MS.C KALITA MR.S HOQUE MRSR BORAH MR.M ALI	GA, ASSAM ASSTT.S.G.I.
25	<a href="#">WP(C)/6867/2017</a> WITH LCR	ABDUL MATLEB @ MATLEB ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MS.S AHMED MR.Y ALI MR.F R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
26	<a href="#">WP(C)/7064/2017</a> WITH LCR	ANOWARA BEGUM <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.A KALAM	GA, ASSAM ASSTT.S.G.I.
27	<a href="#">WP(C)/8047/2017</a> FIXED, WITH LCR	AINUL HAQUE and 7 ORS <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR T KALITA MR.I CHOUDHURY MR.B DEKA MR.A KAKATI	SC, APDCL
28	<a href="#">WP(C)/8076/2017</a> WITH LCR	ABDUL KHALIL @ MD. KHALILUR RAHMAN <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
29	<a href="#">WP(C)/8126/2017</a> WITH LCR	RUPALI SEN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.S HUSSAIN MR.S ALI MD.S ALI	GA, ASSAMR-2-5 ASSTT.S.G.I.(R-1)
30	<a href="#">WP(C)/8183/2017</a> WITH LCR	JARINA BIBI ALIAS JARILA BIBI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.P C DEY MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
31	<a href="#">WP(C)/8234/2017</a> WITH LCR	SABJAN BIBI @ SABJAN BEWA @ SABJAN BEGUM <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A DEB MR.A M S MAZUMDER MR.A A R KARIM	GA, ASSAM MR.D BARUAH SC, NRC ASSTT.S.G.I. MRS A VERMA SC, ELECTION COMMISSION.
32	<a href="#">WP(C)/8241/2017</a> WITH LCR	HIRALAL DAS @ HARALAL DAS <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.M HAQUE MR.S HUSSAIN MR.K MIRA	GA, ASSAM MS.A VERMA MR.D BARUAH SC, NRC SC, ECI ASSTT.S.G.I.
33	<a href="#">WP(C)/8246/2017</a> WITH LCR	SABITRI KARMAKAR <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MS.S BORA MR.D P BORAH MR.B PAUL	GA, ASSAM ASSTT.S.G.I.
34	<a href="#">WP(C)/8254/2017</a> WITH LCR	ALOY PAUL <b>Versus</b> THE UNION OF INDIA	MR. S CHOUDHURY	ASSTT.S.G.I.
35	<a href="#">WP(C)/2616/2018</a> WITH LCR	INCHAN ALI @ INCHAR ALI @ ANCHAR ALI @ INCHAN ALI MIYA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. S K NARGIS MS B HAZARIKA MS N DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
36	<a href="#">WP(C)/2642/2018</a> WITH LCR	HALIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
37	<a href="#">WP(C)/2740/2018</a> WITH LCR	FALANI KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

38	<a href="#">WP(C)/8380/2018</a> WITH LCR	SORHAB ALI @ SOHRAB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
39	<a href="#">WP(C)/8477/2018</a> FIXED, WITH LCR	AMENA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. T H HAZARIKA MR. S DEKA MR. M CHETIA MR A RASHID MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
40	<a href="#">WP(C)/8691/2018</a> WITH LCR 3 FILES	KUNJALATA BISWAS @ KUNJALATA BHOWMIK <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR S Z AHMED MS. D BORA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
41	<a href="#">WP(C)/1348/2023</a> FIXED	JOYGAN BIBI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G U AHMED MR. R ISLAM	GA, ASSAM
<b>ORDERS</b>				
42	<a href="#">Review.Pet./31/2020</a> IN WP(C)/3189/2016 (D/O), WITH LCR	ELIZA BEGUM @ ELIZA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
43	<a href="#">Review.Pet./45/2020</a> IN WP(C)/227/2018 (D/O), WITH LCR	MD. NOOR AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
44	<a href="#">Review.Pet./116/2020</a> IN WP(C)/6376/2018 (D/O), WITH LCR, REVIEW PET./66/2019 (D/O),	PHULJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
45	<a href="#">W.P.(Cri.)/1/2023</a>	SMT. NENGVAH KHONGSAI AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S DUTTA MR P KATAKI MS. S. MOCHAHARI MR. S DUTTA	GA, ASSAM MR. U K GOSWAMI DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
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6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
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18)	MR. T ISLAM	03-06-2024	To	15-06-2024
19)	MR D K MISHRA	05-06-2024	To	05-06-2024
20)	MR B PRASAD	03-06-2024	To	07-06-2024
21)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024

22)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,5th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/394/2023</a>	M/S HI TECH CONSTRUCTION <b>Versus</b> CHANDAN SARMAH AND ANR	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MR. H G HAZARIKA	
2	<a href="#">Cont.Cas(C)/297/2024</a>	M/S VAGDEVI PRINTERS AND STATIONER <b>Versus</b> SHRI BISWARANJAN SAMAL AND TWO ORS	MS. L BARMAN	
3	<a href="#">Cont.Cas(C)/298/2024</a>	M/S VAGDEVI PRINTERS AND STATIONER <b>Versus</b> SHRI BISWARANJAN SAMAL AND TWO ORS	MS. L BARMAN	
4	<a href="#">WP(C)/930/2024</a> FIXED	SUKCHAR GOU RAKSHYA VAHINI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM
5	<a href="#">WP(C)/2899/2024</a>	BACCHU DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, IWT
6	<a href="#">WP(C)/2905/2024</a>	INDRAJIT SHYAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA B KUMAR MR. M K NEOG	GA, ASSAM SC, EXCISE DEPTT.
7	<a href="#">WP(C)/2907/2024</a>	RAJIMUL ALI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. M S MONDAL	SC, PWD
8	<a href="#">WP(C)/2916/2024</a>	MOINUR ALI <b>Versus</b> THE JOINT SECRETARY (MARKET AND FAIRS), BTC AND 3 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	SC, BTC
9	<a href="#">WP(C)/2922/2024</a>	SAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM
10	<a href="#">WP(C)/2924/2024</a>	RONGDOI SALES PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI MR. A KHANDAKAR	DY.S.G.I.

**ADMISSION**

11	<a href="#">WP(C)/7172/2016</a> FIXED	ZAKIR AHMED CHOUDHURY <b>Versus</b> STATE OF ASSAM and 15 ORS.	MRM J QUADIR MR.S Y AHMED MSM KHANIKAR	MR G SAHEWALLA (SR. ADV., R-7) MR G N SAHEWALLA (SR. ADV., R-3-12,14) GA, ASSAM MD ASLAM SC, APDCL MS. R JAIN (R-12) MR. P DEKA (R-3-12,14) MR. A CHETIA (R-3-12,14) MS.N PODDAR(R- 3-6, 8- 11) MR. M SAHEWALLA (R- 7,14)
12	<a href="#">WP(C)/8251/2017</a> FIXED	ASMA KHATUN <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. M AHMED	MR. N J DUTTA MR G PEGU, GA
13	<a href="#">WP(C)/2875/2022</a>	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR P SARMA	GA, ASSAM MR. B GOGOI (r-3,4) MR P NAYAK (r-3,4) MR A CHALIHA (r-3,4) MR M BHUYAN (r-3,4)
14	<a href="#">Arb.P./31/2023</a>	M/S CHIRAG ENFIELD AND 3 ORS. <b>Versus</b> SMTI. MINA GUPTA AND ANR.	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	MR P BARUAH MR. P DAS MR. N N DUTTA
15	<a href="#">Arb.P./35/2023</a> FIXED	PCM CEMENT CONCRETE PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S SHARMA	MRS. A GAYAN DY.S.G.I.
16	<a href="#">WP(C)/4856/2023</a> FIXED	RAJIB KAKATY <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B P BORAH MR P J DUTTA MR H MAZUMDER	SC, I O C
17	<a href="#">WP(C)/6018/2023</a> B/O	MD. ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
18	<a href="#">WP(C)/6260/2023</a> FIXED	M/S ARUN COMMERCIAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA	MR B GOGOI,SC, FINANCE SC, TRANSPORT
19	<a href="#">WP(C)/246/2024</a> WP(C) 6588/2023 WP(C) 6591/2023 WP(C) 6589/2023 (ALL D/O), FIXED	M/S FULL AGRITECH INDIA <b>Versus</b> STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, AGRI. DEPARTMENT
20	<a href="#">WP(C)/996/2024</a> B/O	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (R-5) GA, ASSAM MR. B CHETRI (R-5) MR. S CHETRY (R-5)
21	<a href="#">WP(C)/998/2024</a> B/O	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (r-5) GA, ASSAM, MR. B CHETRI (r-5) MR. S CHETRY (r-5)
22	<a href="#">WP(C)/1069/2024</a> B/O	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (R-5) GA, ASSAM MR. B CHETRI (R-5) MR. S CHETRY (R-5) MS. M M KATOKI ( for R/p No. 1 to 4 )
23	<a href="#">WP(C)/1071/2024</a> B/O	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (R-5) GA, ASSAM MR. B CHETRI (R-5) MR. S CHETRY (R-5)
24	<a href="#">WP(C)/1237/2024</a> FIXED	M/S MONDAL TRADERS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. T J MAHANTA MR. R ALI MR M Z SHAH	SC, BTC SC, P H E

25	<a href="#">WP(C)/1516/2024</a> CAVT. NO.02842/024, FIXED	DINESH MILI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS S BHATTACHARJYA MR N SARMA MS. J BAISHYA MR A TALUKDAR	GA, ASSAM MR. S BANIK FOR CAVEATOR SC, EXCISE DEPTT.
<b>WITH</b>				
26	<a href="#">WP(C)/1496/2024</a> CAVT. NO. 02552/024,	PALLAB JYOTI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R S MISHRA MS B SARMA	GA, ASSAM MR. M DAS MS. P NEOG MR. A DAS SC, EXCISE DEPTT. FOR CAVEATOR MR. K AGARWAL
27	<a href="#">WP(C)/1911/2024</a> CAVT. NO.02892/024, FIXED	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR S KHOUND MR D J MEDHI FOR CAVEATOR SC, FISHERY
28	<a href="#">WP(C)/2013/2024</a> CAVT. NO.03702/024, FIXED	LALCHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. M U MONDAL J ISLAM MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. A F N U MOLLAH SC, P AND R.D. GA, ASSAM MR P SHARMA, SC, FISHERY K ZAMAN FOR CAVEATOR SC, P H E
29	<a href="#">WP(C)/2395/2024</a> FIXED	JAYANTA BHAGAWATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
<b>ORDERS</b>				
30	<a href="#">Cont.Cas(C)/176/2016</a>	DWIPEN DEKA <b>Versus</b> KUJENDRA DOLEY and ORS.	MR.P DAS MR. SURAJIT DUTTA MRR K MOUR MR.R DUBEY MS.A B KAYASTHA MS. I DAS MS.R DAS	MR.N HAQUE(R- 1&2)(R-2) MR. P N GOSWAMI (r-4) MR.A K AZAD(R- 1&2)(R-2) MR. D GOGOI (r-4) MS. M KALITA (r-4) MR.KHAYERUDDIN(R-1&2)(R-2)
31	<a href="#">WP(C)/4710/2018</a>	SRI TANU ROY <b>Versus</b> PUNJAB NATIONAL BANK AND ANR.	MD. A MATLIB MR. R DHAR	MR. A GANGULY SC, PNB
32	<a href="#">Cont.Cas(C)/605/2019</a>	M/S. BEE KAY ENTERPRISE <b>Versus</b> RAJESH KEMPRAI AND 6 ORS.	MR. Y DOLOI MR. P K BORDOLOI MR. P G BHAGAWATI	MR. D SAIKIA MR. B GOGOI MR P NAYAK
33	<a href="#">Cont.Cas(C)/670/2019</a>	PRINCE GOYEL <b>Versus</b> NIKUMONI BHUYAN AND ANR.	MRS. B GOGOI MR. A SARMAH MR. M K SHARMA	MRS. D DAS BARMAN (R1) MR. S BORTHAKUR (R2) MS. P CHUTIA (R1)
34	<a href="#">Cont.Cas(C)/697/2019</a>	DIMBESWAR DAS <b>Versus</b> Sri Naren Chandra Basumatary and anr	MR A KALITA MR. M MAHANTA MR. P K MUNIR	
35	<a href="#">Cont.Cas(C)/725/2019</a>	SAHADUL HUSSAIN <b>Versus</b> RAJESH KEMPRAI AND 3 ORS.	MR. S BORTHAKUR MR G BOKALIAL MS. P BORAH	MR. D SAIKIA MR. B GOSWAMI MR. B GOGOI MR P NAYAK MS. S CHUTIA MR A CHALIHA MR. P KAKATI
36	<a href="#">WP(C)/5527/2019</a> WITH OFFICE NOTE	MUZAHIDUL ALOM <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	MR. R ALI (r-4) MR M SHELM (r-4) MR. S S ROY MR H GUPTA (C.G.C.) MR H A AHMED (r-4) MR. S BORTHAKUR ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
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10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
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22)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:45 PM

[ For Wednesday,5th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 5

[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-I, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/4281/2022</a> PART-HEARD, FIXED	BASANTA KUMAR PAIT AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H K DAS MR. U PATHAK MR. A BORO (P2, P4-P6)	SC, APSC SC, TRANSPORT

LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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21)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
22)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,5th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/7051/2023</a>	BIMAL TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY MR. A WAHAB	GA, ASSAM SC, AG
2	<a href="#">Cont.Cas(C)/274/2024</a> B/O	LILEFA BIBI @ LILEFA KHATUN <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	
3	<a href="#">Cont.Cas(C)/295/2024</a>	MD. IMRAN HUSSAIN <b>Versus</b> MANISH THAKUR	M K BORAH MS. P. KASHYAP	
4	<a href="#">WP(C)/1123/2024</a>	DURLOVE GOHAIN AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS	SC, FOREST SC, FINANCE
5	<a href="#">WP(C)/1944/2024</a>	PUNYA PRABHA DEURI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BORO MR. S BASUMATARY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
6	<a href="#">WP(C)/2299/2024</a> B/O	SANAT KR MUDOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
7	<a href="#">WP(C)/2708/2024</a> B/O	ASHAT ULLAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A DEKA	SC, P H E
8	<a href="#">WP(C)/2882/2024</a>	MD ALA UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A B T HAQUE B DUTTA	GA, ASSAM SC, AG SC, FINANCE
9	<a href="#">WP(C)/2888/2024</a>	MD. MIZANUL HOQUE <b>Versus</b> STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY	GA, ASSAM
10	<a href="#">WP(C)/2892/2024</a>	DIPIKA DEVI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR M A ISLAM MR J I MONDAL	DY.S.G.I.
11	<a href="#">WP(C)/2896/2024</a>	NEERAJ SINGH JAMWAL <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR S BORTHAKUR MR S DAS	DY.S.G.I.
12	<a href="#">WP(C)/2903/2024</a>	THARKA BAHADUR MAGAR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE

13	<a href="#">WP(C)/2906/2024</a>	DEEPAM CHUTIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SUTRADHAR	GA, ASSAM SC, IRRIGATION
14	<a href="#">WP(C)/2909/2024</a>	PRIYARANJAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR D KALITA O ASSUMI	GA, ASSAM SC, REVENUE
15	<a href="#">WP(C)/2911/2024</a>	MUZIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, REVENUE
16	<a href="#">WP(C)/2914/2024</a>	MUKUL NATH <b>Versus</b> THE MANAGING DIRECTOR, ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, APDCL
17	<a href="#">WP(C)/2915/2024</a>	UMESH KUMAR THAPLIYAL <b>Versus</b> UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
18	<a href="#">WP(C)/2923/2024</a>	BIJENDRA DOLEY AND 27 ORS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 19 ORS	MS P DEVI MR P R SARMA MR D MEDHI MR. S. PEGU MR. A HUDA	SC, APDCL
<b>ORDER (STAY VACATING)</b>				
19	<a href="#">I.A.(Civil)/948/2024</a> in <a href="#">WP(C)/5372/2023</a>	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> RATHINDRA NATH SARMAH PATHAK,		MR. Y S MANNAN
	<b>WITH</b> <a href="#">WP(C)/5372/2023</a>	RATHINDRA NATH SARMAH PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS. J DEKA MS. A TALUKDAR	MR. S C KEYAL (r-2,4) GA, ASSAM
<b>ADMISSION</b>				
20	<a href="#">WP(C)/1760/2019</a>	RABINDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR D N BHATTACHARYYA	SC, FCSCA GA, ASSAM SC, APSC MR J PAYENG (r-5,6) MR. A SARMA MR E SHITIRI MR. C BASUMATARY
21	<a href="#">WP(C)/3555/2020</a>	PRABHAT KUMAR KALITA AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA	MR. A BHATTACHARJEE, SC, PNRD SC, FINANCE DEPTT.
22	<a href="#">Arb.P./14/2022</a>	DURGA KRISHNA STORE PVT LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY	MR. S K MEDHI ASSTT.S.G.I.
23	<a href="#">WP(C)/5192/2022</a> FIXED	MRS. ALAKA BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM SC, FINANCE
24	<a href="#">WP(C)/2496/2023</a>	CHAMPA NATH (DAS) AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, APDCL
25	<a href="#">WP(C)/2893/2023</a>	SAIDUR RAHMAN BARBHUIYA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. Y S MANNAN MR F A LASKAR MS N DEKARAJA	GA, ASSAM MR. J K GOSWAMI (r-3) MR S P DAS (r-4 to 7) SC, INDUSTRIES AND COMMERCE
26	<a href="#">WP(C)/3432/2023</a> FIXED	SYED AHMED ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN	SC, P H E SC, PERSONNEL DEPT.
27	<b>WITH</b> <a href="#">WP(C)/4445/2023</a>	DILIP KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR R DHAR, GA ASSAM, (R-3) SC, P H E SC, PERSONAL DEPT.

28	<b>WITH</b> <a href="#">WP(C)/4463/2023</a>	AJIRUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E SC, PERSONNEL DEPT.
29	<b>WITH</b> <a href="#">WP(C)/4464/2023</a>	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E SC, PERSONNEL DEPT.
30	<b>WITH</b> <a href="#">WP(C)/4484/2023</a>	PRABIN KHAKHALARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, PERSONAL DEPT. SC, P H E
31	<a href="#">WP(C)/6128/2023</a> FIXED	DIBAKOR PHUKAN AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, AG SC, IRRIGATION SC, FINANCE
32	<a href="#">WP(C)/6153/2023</a>	PROBIN BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D BORAH MR. R DOWARAH	GA, ASSAM SC, AGRI. DEPARTMENT
33	<a href="#">WP(C)/7192/2023</a>	URMILA DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	SC, HIGHER EDU SC, HEALTH SC, FINANCE
34	<a href="#">WP(C)/338/2024</a>	AMINUR ISLAM AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I CHOWDHURY SR ADV MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, AGRI. DEPARTMENT SC, FINANCE
35	<a href="#">WP(C)/393/2024</a>	SONESHWARI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B BARUAH MR U RONGPI	SC, AG (A AND E) SC, P H E
36	<a href="#">WP(C)/611/2024</a>	ASI GD MD RUPDHAN ALI AND 23 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. M SAIKIA	MR. R K D CHOUDHURY DY.S.G.I.
37	<a href="#">WP(C)/642/2024</a>	SOMNATH DEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K DAS MR. U S BORA B. CHETRY	GA, ASSAM MR. CHARAK KASHYAP (r-4,5,6)
38	<a href="#">WP(C)/1250/2024</a>	ALIMUN NESSA AND 67 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, CO OP GA, ASSAM SC, FINANCE
39	<a href="#">WP(C)/1502/2024</a>	SARAT BHUYAN AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, REVENUE
40	<a href="#">WP(C)/1630/2024</a> B/O	MANABJYOTI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	GA, ASSAM
41	<a href="#">WP(C)/1961/2024</a>	JUGAL BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, HEALTH
42	<a href="#">WP(C)/2075/2024</a> B/O	TARUN DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, PWD ROAD SC, AG
<b>ORDERS</b>				
43	<a href="#">Cont.Cas(C)/112/2023</a>	GOBIN BORA <b>Versus</b> VARSHATY DAS AND 3 ORS	MS. N S THAKURIA MR. P TALUKDAR MS D ANGANA	MRS. R S DEURI(R-1) MS A DAS (R-1) MS. L WANGSA(R-1)
44	<a href="#">Cont.Cas(C)/636/2023</a> FIXED	MONOWAR HOSSAIN <b>Versus</b> BALIN BABA BALARI	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
45	<a href="#">I.A.(Civil)/1844/2023</a> WITH LCR in MACApp./95/2017	MRS SUSHILA DEVI and 6 ORS <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD	MR D MONDAL	MR. S K GOSWAMI



	<b>WITH</b> <a href="#">MACApp./95/2017</a>	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> MRS SUSHILA DEVI and 8 ORS	MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI	MR D MONDAL (r-1) MR. A CHAMUAH MS N DEKA (r-8) MR. S D ROY MR SAURADEEP DEY (r-8)
	<b>WITH</b> <a href="#">CO/17/2019</a> <b>in</b> MACApp./95/2017	MRS. SUSHILA DEVI AND 6 ORS. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	MR. S K GOSWAMI
46	<a href="#">WP(C)/3219/2023</a> B/O	SAMELA BASUMATARY <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.
47	<a href="#">WP(C)/4123/2023</a> FIXED	R RAMACHANDRAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA	MR. J K GOSWAMI (r-3) MR. J BARMAN (r-3) MR D J BORO (r-3) SC, INDUSTRIES
48	<a href="#">WP(C)/7203/2023</a> B/O	BIRENDRA LAL AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	MR. G PEGU DY.S.G.I.
49	<a href="#">Review.Pet./21/2024</a> IN MFA/83/2019 (D/O)	JAMUNA SHIL SARKAR <b>Versus</b> THE UNION OF INDIA	MR H R A CHOUDHURY M ALAMGEER MR. M ALAM	SC, NF RLY
50	<a href="#">Cont.Cas(C)/135/2024</a> FIXED	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN <b>Versus</b> NIRAJ VERMA AND 3 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	
51	<a href="#">I.A.(Civil)/1168/2024</a> <b>in</b> El.Pet./5/2021	DHRUBA JYOTI KAPIL <b>Versus</b> ANAMUL HAQUE AND ANR	MR. M NATH MR. D J KAPIL	MR K P PATHAK
	<b>WITH</b> <a href="#">El.Pet./5/2021</a>	ANAMUL HAQUE <b>Versus</b> KARIM UDDIN BARBHUIYA	MR D K MISHRA MR. B PRASAD N ISLAM	MR H I CHOUDHURY MR. K P PATHAK MR. R BORA Mr. A Baruah
	<b>WITH</b> <a href="#">I.A.(Civil)/241/2022</a> <b>in</b> El.Pet./5/2021	KARIM UDDIN BARBHUIYA <b>Versus</b> ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	MR. N ISLAM
	<b>WITH</b> <a href="#">I.A.(Civil)/242/2022</a> <b>in</b> El.Pet./5/2021	KARIM UDDIN BARBHUIYA <b>Versus</b> ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	
	<b>WITH</b> <a href="#">I.A.(Civil)/3102/2022</a> <b>in</b> El.Pet./5/2021	KARIM UDDIN BARBHUIYA <b>Versus</b> ANAMUL HAQUE	MR. K P PATHAK MR. R BORA Mr. A Baruah	
52	<a href="#">WP(C)/1284/2024</a> FIXED	SARANGA BHUYAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MS. P BORAH	SC, HEALTH
53	<a href="#">I.A.(Civil)/1308/2024</a> WITH SAO/01/2008 (D/O) <b>in</b> I.A.(Civil)/868/2022	MD REZAUL HASSAN and ANR. <b>Versus</b> ON THE DEATH OF SAMSUL HUSSAIN HIS LEGAL HEIRS, SMTI. NAZMA PARVEEN SULTANA AND ORS	MR. I H SAIKIA	
	<b>WITH</b> <a href="#">I.A.(Civil)/868/2022</a>	MD REZAUL HASSAN and ANR. <b>Versus</b> ON THE DEATH OF SAMSUL HUSSAIN HIS LEGAL HEIRS, SMTI. NAZMA PARVEEN SULTANA AND ORS	MR. I H SAIKIA	

54 **WITH**  
[Review.Pet./200/2017](#)

MD REZAUL HASSAN and ANR  
**Versus**  
SAMSUL HUSSAIN

MR.R HUSSAIN  
MR.S DAS  
MR.A DAS  
MS.M BORDOLOI  
MR. I H SAIKIA  
MR.N I KHAN  
MR. K KALITA  
MS L HMAR

**WITH**  
[I.A.\(Civil\)/2109/2018](#)  
**in** Review.Pet./200/2017

MD. REZAUL HASSAN AND ANR  
**Versus**  
SAMSUL HUSSAIN AND ANR

MS. M BORDOLOI  
MR. A DAS  
MR. N I KHAN  
MR S DAS  
MR. R HUSSAIN

**WITH**  
[I.A.\(Civil\)/869/2022](#)  
**in** Review.Pet./200/2017

MD REZAUL HASSAN and ANR  
**Versus**  
ON THE DEATH OF SAMSUL HUSSAIN HIS  
LEGAL HEIRS, SMTI. NAZMA PARVEEN  
SULTANA AND ANR

**WITH**  
[I.A.\(Civil\)/870/2022](#)  
**in** Review.Pet./200/2017

MD REZAUL HASSAN and ANR  
**Versus**  
ON THE DEATH OF SAMSUL HUSSAIN HIS  
LEGAL HEIRS, SMTI. NAZMA PARVEEN  
SULTANA AND ANR

MR. I H SAIKIA

55 [WP\(C\)/1512/2024](#)  
FIXED

ABHINANDAN DUTTA  
**Versus**  
ASSAM POWER GENERATION  
CORPORATION LTD AND 2 ORS

MR. S BISWAS  
MS S BORUAH  
MS D DEVI

SC, APGC

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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR H R CHOUDHURY	03-06-2024	To	05-06-2024
18)	MR. T ISLAM	03-06-2024	To	15-06-2024
19)	MR D K MISHRA	05-06-2024	To	05-06-2024
20)	MR B PRASAD	03-06-2024	To	07-06-2024
21)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
22)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,5th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">CRP(IO)/200/2023</a> CAVT. NO.04912/023,	PRATIK AGARWAL <b>Versus</b> SMT. ANURADHA AGARWAL	MR. S BHATTACHARJEE MRS N GOSWAMI MR. S KASHYAP	MR. A K SAHEWALLA (FOR CAVEATOR) MR. W SHARMA (FOR CAVEATOR)
2	<a href="#">CRP/60/2024</a>	SANKAR DUTTA <b>Versus</b> BANTI HAZARIKA BORA	MR. N DHAR MR A SHARMA MR. T U LASKAR	
3	<a href="#">CRP(IO)/159/2024</a> FIXED	LEKHA DAS <b>Versus</b> DHAN CHOUDHURY AND ANR	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	
<b>ADMISSION</b>				
4	<a href="#">CRP(IO)/122/2019</a> B/O	JAGADISH PRASAD SAHU AND 3 ORS. <b>Versus</b> BABUL GOGOI	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
5	<b>WITH</b> <a href="#">Cont.Cas(C)/227/2021</a>	JAGADISH PRASAD SAHU AND 3 ORS <b>Versus</b> BABUL GOGOI	MR. A GANGULY MR. A DUTTA	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR MS N RABHA MS D BORUAH
6	<a href="#">CRP(IO)/119/2023</a> FIXED	CHANDRA PRAKASH BAGARIA <b>Versus</b> ALOK BAGARIA AND 5 ORS	MR. S BANIK MR. B DUTTA MR. D. BORAH	MR. SAIENDRA DEKA (r- 1,2,3,4,5 and 6) MR. SAIENDRA DEKA (r- 1,2,3,4,5 and 6) MR JITENDRA DAS (r- 1,2,3,4 ,5 and 6)
7	<a href="#">CRP(IO)/215/2023</a> FIXED	ABUL HUSSAIN LASKAR AND 3 ORS <b>Versus</b> JALAL UDDIN LASKAR	MR. S D PURKAYASTHA MS S.S.BORA	MR. R DE MS. D PATHAK MS. N BORDOLOI
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
8	<a href="#">RSA/205/2023</a> FIXED	UNION OF INDIA <b>Versus</b> DR. PRASANTA KUMAR DAS	MR. S K MEDHI	MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI
	<b>WITH</b> <a href="#">I.A.(Civil)/378/2024</a> in RSA/205/2023	UNION OF INDIA AND 2 ORS <b>Versus</b> DR. PRASANTA KUMAR DAS	MR. S K MEDHI	

9	<a href="#">RSA/47/2024</a> FIXED	SRI RATUL RAJKHOWA <b>Versus</b> SMT PUTALI RAJKHOWA AND 4 ORS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE MR. H BURAGOHAIN	
10	<a href="#">RSA/68/2024</a> FIXED	MD NURMOHAMMAD <b>Versus</b> MD NURUL ISLAM AND 3 ORS	MR. A BARKATAKI MR P BHARDWAJ	
11	<a href="#">RSA/74/2024</a> FIXED	NURUL ISLAM AND 4 ORS <b>Versus</b> KADER ALI AND 4 ORS	MR. SURAJIT DAS MR. P P DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/1344/2024</a> in RSA/74/2024	NURUL ISLAM AND 4 ORS <b>Versus</b> KADER ALI AND 4 ORS	MR. SURAJIT DAS MR. P P DAS	
12	<a href="#">RSA/90/2024</a>	BABUL ALI <b>Versus</b> MOJIDA KHATUN AND ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
	<b>WITH</b> <a href="#">I.A.(Civil)/1669/2024</a> in RSA/90/2024	BABUL ALI <b>Versus</b> MOJIDA KHATUN AND ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
13	<a href="#">RSA/91/2024</a>	AMIRATDDIN AND 7 ORS <b>Versus</b> MUHIBUL HUSSAIN	MR. B CHETRI MR. J DEKA H SAIKIA	
14	<a href="#">RSA/92/2024</a>	RANJAN PRASAD KANU AND 3 ORS <b>Versus</b> LEGAL HEIRS OF LT SATYA NARAYAN KANU, SMTI. PRABATI KANU AND ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1684/2024</a> in RSA/92/2024	RANJAN PRASAD KANU AND 3 ORS <b>Versus</b> LEGAL HEIRS OF LT SATYA NARAYAN KANU PRABATI KANU AND ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
<b>ORDERS</b>				
15	<a href="#">MC/1576/2013</a> in RSA/223/2012	RAMJAN ALI AND ANR <b>Versus</b> ON THE DEATH OF MAIMON NESSA BEWA , HER LEGAL HEIRS - MORTUZ HUSSAINand ORS	MR.I A TALUKDAR MR.A ALI MS.P BARMAN MR.N AMIN MR.M MALLIK	MR.A ROSHID MR.A MOBARAQUE
	<b>WITH</b> <a href="#">RSA/223/2012</a>	RAMJAN ALI AND ANR <b>Versus</b> MAIMON NESSA BEWA and 3 ORS,	MR.I A TALUKDAR MR.A ALI MS.P BARMAN MR.M MALLIK MR.N AMIN	MR.A ROSHID MR.A MOBARAQUE
	<b>WITH</b> <a href="#">MC/1752/2014</a> in RSA/223/2012	RAMJAN ALI AND ANR <b>Versus</b> ON THE DEATH OF MAIMON NESSA BEWA, HER LEGAL HEIRS - MORTUZ HUSSAIN and ORS,	MR.I A TALUKDAR MR.A ALI MS.P BARMAN MR.N AMIN MR.M MALLIK	MR.A ROSHID MR.A MOBARAQUE
16	<a href="#">I.A.(Civil)/1473/2016</a> in RSA/276218/2016	MD. GOLAM MUSTAFA @ MOSTAFA HUSSAIN SARKAR and ANR, <b>Versus</b> MD. SARIFUL ISLAM SARKAR and 2 ORS,	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA MR.N I CHOWDHURY	MR G P BHOWMIK (R-1 to 3) MR D KALITA (R-1 to 3)
	<b>WITH</b> <a href="#">RSA/276218/2016</a> (Filing Number)	MD GOLAM MUSTAFA and ANR <b>Versus</b> MD SARIFUL ISLAM SARKAR and 2 ORS		
17	<a href="#">I.A.(Civil)/1463/2018</a> in RSA/105/2018	MOTILAL CHOUDHURY AND ANR <b>Versus</b> SRI MAKHAN LAL DEB AND 28 ORS	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	

	<b>WITH</b> <a href="#">RSA/105/2018</a>	MOTILAL CHOUDHURY and ANR <b>Versus</b> SRI MAKHAN LAL DEB and 28 ORS	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MR. A R TALUKDAR (R1, R2)
	<b>WITH</b> <a href="#">I.A.(Civil)/1461/2018</a> in RSA/105/2018	MOTILAL CHOUDHURY AND ANR <b>Versus</b> SRI MAKHAN LAL DEB AND 28 ORS	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	
18	<a href="#">RSA/106/2020</a>	NIVA DUTTA <b>Versus</b> AJIT CHANDRA BARUAH AND 5 ORS.	MR. R PHUKAN MR. T BARUAH	MR. P J SAIKIA (R-1) MR. L N DIHINGIA (R-1) MR. A K SAHU (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/942/2022</a> in RSA/106/2020	DEEPAK DUTTA AND 2 ORS. <b>Versus</b> AJIT CHANDRA BARUAH AND 5 ORS. F	MR. R PHUKAN	
19	<a href="#">RSA/83/2021</a>	ANOWARUDDIN WAKF ESTATE <b>Versus</b> MD. IQBAL HUSSAIN AND 9 ORS.	MR. B D DEKA MR. M DAS MR. A I Ali MR A BHUYAN MR A DEKA	MR. R ALI MS. G P SHAHI M KALITA MR M BORO
20	<a href="#">CRP(IO)/295/2023</a> FIXED	SMTI. NIRUPAMA BORA <b>Versus</b> MD. MOTI ULLA KHAN AND 3 ORS	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	MS. G BORAH (R1-R3)
21	<a href="#">I.A.(Civil)/935/2023</a> in Mat.App./2214/2023	XXX XXXX <b>Versus</b> XXX XXXX	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	MR. A CHAMUAH (AS LEGAL-AID-COUNSEL FOR R-1)
	<b>WITH</b> <a href="#">Mat.App./2214/2023</a> (Filing Number)	XXXXXXXXXX <b>Versus</b> XXXXXXXXXX	MR F KHAN	
22	<a href="#">I.A.(Civil)/1642/2023</a> in Mat.App./5892/2023	XXXX XXXX <b>Versus</b> XXXX XXXX	MR. A M S MAZUMDER	MR. M A CHOUDHURY MR H K BARUAH MR. M ALAM
	<b>WITH</b> <a href="#">Mat.App./5892/2023</a> (Filing Number)	XXXX XXXX <b>Versus</b> XXXX XXXX	MR. A M S MAZUMDER	
23	<a href="#">I.A.(Civil)/1989/2023</a> WITH LCR in MACApp./112/2023	SMTI SULEKHA DAS AND ANR <b>Versus</b> THE NATIONAL INSURANCE COMPANY LIMITED	MR. A SHAKIL	MS. R D MOZUMDAR
	<b>WITH</b> <a href="#">MACApp./112/2023</a>	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI SULEKHA DAS AND 2 ORS (B)	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
24	<a href="#">I.A.(Civil)/2144/2023</a> in MFA/6601/2023	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MUSSTT. AFIA KHANAM AND ANR.	MR. S K GOSWAMI MR. R SHARMA	
	<b>WITH</b> <a href="#">MFA/6601/2023</a> (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MUSSTT. AFIA KHANAM AND ANR. A	MR. S K GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/6603/2023</a> (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MUSSTT. AFIA KHANAM AND ANR. A	MR. S K GOSWAMI	
25	<a href="#">I.A.(Civil)/2640/2023</a> in Mat.App./9970/2023	XXXXXXXXXX <b>Versus</b> XXXXXXXXXX	MS. SUDAKSHINA K. MS. P BARUAH	

	<b>WITH</b> <a href="#">Mat.App./9970/2023</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MS. SUDAKSHINA K.	
26	<a href="#">I.A.(Civil)/2897/2023</a> in MFA/10363/2023	UNION OF INDIA <b>Versus</b> HABI SHEIKH AND ANR	MR H GUPTA	MR J MOLLAH MRS. A BHANU MS. S P DAS
	<b>WITH</b> <a href="#">MFA/10363/2023</a> (Filing Number)	UNION OF INDIA <b>Versus</b> HABI SHEIKH AND ANR A	MR H GUPTA	
27	<a href="#">I.A.(Civil)/3228/2023</a> in MFA/11985/2023	ANUWARA KHATUN <b>Versus</b> THE UNION OF INDIA	MS J KALITA	DY.S.G.I.
	<b>WITH</b> <a href="#">MFA/11985/2023</a> (Filing Number)	ANOWARA KHATUN <b>Versus</b> THE UNION OF INDIA H	MS J KALITA	
28	<a href="#">I.A.(Civil)/3282/2023</a> in MACApp./11476/2023	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> KALPANA DEKA AND 4 ORS.	MR SISHIR DUTTA MR S DUTTA	MR. N. DEBNATH (R-1 to 3)
	<b>WITH</b> <a href="#">MACApp./11476/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> KALPANA DEKA AND 4 ORS. B	MR SISHIR DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/11478/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> KALPANA DEKA AND 4 ORS. B	MR SISHIR DUTTA	
29	<a href="#">I.A.(Civil)/3393/2023</a> WITH LCR in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS <b>Versus</b> ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.		
	<b>WITH</b> <a href="#">RSA/322/2017</a>	ISMAIL HUSSAIN @ PUTU and 2 ORS <b>Versus</b> MONOWAR HUSSAIN	MS.R CHOUDHURY MS.P SARMAH MS.A BEGUM	MS. N RAI MR A K RAI MR. T R ROY
	<b>WITH</b> <a href="#">I.A.(Civil)/2023/2022</a> in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS <b>Versus</b> ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.	MS F N ZAMAN	MR A K RAI
	<b>WITH</b> <a href="#">I.A.(Civil)/2024/2022</a> in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS <b>Versus</b> ON THE DEATH OF MOMOWAR HUSSAON THE DEATH OF MOMOWAR HUSSAIN, HIS LEGAL HEIRS MAHNAJ MONOWAR AND AN	MS F N ZAMAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/3388/2023</a> in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS <b>Versus</b> ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.		MR. A K RAY
	<b>WITH</b> <a href="#">I.A.(Civil)/3390/2023</a> in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS <b>Versus</b> ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.		MR. A K RAY
	<b>WITH</b> <a href="#">I.A.(Civil)/3392/2023</a> in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS <b>Versus</b> ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.		

30	<a href="#">I.A.(Civil)/3501/2023</a> in MACApp./13255/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> RALDOKUNG HMAR AND 5 ORS.	MR T KALITA MR. A KAKATI	MR. S K SINGHA ( r-1,2) MR. M K NEOG( r-1,2)
	<b>WITH</b> <a href="#">MACApp./13255/2023</a> (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> RALDOKUNG HMAR AND 5 ORS. H	MR T KALITA	
31	<a href="#">I.A.(Civil)/3574/2023</a> in FAO/13609/2023	PAYAL GOSWAMI AND 2 ORS. <b>Versus</b> RAMESH KAMAN AND 9 ORS.	MS C BORA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
	<b>WITH</b> <a href="#">FAO/13609/2023</a> (Filing Number)	PAYAL GOSWAMI AND 2 ORS. <b>Versus</b> RAMESH KAMAN AND 9 ORS. H	MS C BORA	
32	<a href="#">I.A.(Civil)/3588/2023</a> in Mat.App./14573/2023	XXXXXXX <b>Versus</b> XXXXXXX	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS P GARGO	
	<b>WITH</b> <a href="#">Mat.App./14573/2023</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR. D CHOUDHURY	
33	<a href="#">I.A.(Civil)/3739/2023</a> in MACApp./10993/2023	NANI DEVI AND ANR. <b>Versus</b> NATIONAL INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	MR. P J BARMAN (R-1)
	<b>WITH</b> <a href="#">MACApp./10993/2023</a> (Filing Number)	NANI DEVI AND ANR. <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND 2 ORS. B	MR. A R AGARWALA	
34	<a href="#">MFA/8/2024</a>	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> FAKAR UDDIN AND ANR.	MR. R C PAUL	MR. M TALUKDAR
35	<a href="#">MFA/15/2024</a> WITH LCR	M/S MANAS SALT IODISATION INDUSTRIES PVT. LTD. <b>Versus</b> UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA M. KALITA	MR. B CHAKRAVARTY DY.S.G.I.
36	<a href="#">Tr.P.(C)/30/2024</a> B/O	ANAMIKA TALUKDAR <b>Versus</b> NILAMANI RAJBONGSHI	MR. D BORAH	
37	<a href="#">CRP/34/2024</a> B/O	ANUWARUZ ZAMAN AND ANR <b>Versus</b> ON THE DEATH OF HABEJ ALI, HIS LEGAL HEIRS FULESA KHATUN AND 4 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR P KATAKI MR M HALOI
38	<a href="#">Tr.P.(C)/36/2024</a> FIXED	AZMIRA BEGUM <b>Versus</b> RAFIKUL ISLAM	MR. R ALI MR H A AHMED DR. R HOQUE MR. MUSTAFA HUSSAIN	MR. A M AHMED P. GHOSH
39	<a href="#">I.A.(Civil)/715/2024</a> in MFA/2187/2024	SHIVDHARI YADAV @ SHIVDHARI RAY <b>Versus</b> LAXMI DEVI RAY AND ANR.	MR. R K JAIN TULIKA BORAH MS. J BASUMATARY	
	<b>WITH</b> <a href="#">MFA/2187/2024</a> (Filing Number)	SHIVDHARI YADAV @ SHIVDHARI RAY <b>Versus</b> LAXMI DEVI RAY AND ANR. E	MR. R K JAIN	
40	<a href="#">I.A.(Civil)/718/2024</a> FIXED in CRP(IO)/346/2023	MD. REKIBUR RAHMAN @ REKIBUR RAHMAN <b>Versus</b> STATE BANK OF INDIA,	MR. R BORA	

	<b>WITH</b> <a href="#">CRP(IO)/346/2023</a>	MD. REKIBUR RAHMAN @ REKIBUR RAHMAN <b>Versus</b> STATE BANK OF INDIA	MR. R BORA MR. D. BORAH	
41	<a href="#">I.A.(Civil)/771/2024</a> in MFA/2190/2024	REKHA DEVI @ REKHA KUMARI <b>Versus</b> LAXMI DEVI RAY AND ANR.	MR. R K JAIN TULIKA BORAH	
	<b>WITH</b> <a href="#">MFA/2190/2024</a> (Filing Number)	REKHA DEVI @ REKHA KUMARI <b>Versus</b> LAXMI DEVI RAY AND ANR F	MR. R K JAIN	
42	<a href="#">I.A.(Civil)/951/2024</a> in RSA/105/2023	ON THE DEATH OF SRI RAJIB BANERJEE HIS HIS LEGAL HEIRS SAMAPTI BANERJEE AND ANR <b>Versus</b> ON THE DEATH OF SRI GHANA BORGHAIN	MR S SANCHETI MR S SANCHETI MR. A SANCHETI	
	<b>WITH</b> <a href="#">RSA/105/2023</a>	ON THE DEATH OF SIBA PRASAD BANERJEE HIS LEGAL HEIRS NAMELY APU BANERJEE AND ORS. <b>Versus</b> ON THE DEATH OF SRI GHANA BORGHAIN HIS LEGAL HEIRS NAMELY NILIMA BORGHAIN AND ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	
43	<a href="#">I.A.(Civil)/961/2024</a> WITH LCR in RSA/148/2007	TAIRUNNESSA KHATUN and ORS <b>Versus</b> MUST. BEGUM BIBI and ORS		MR. J PAUL
	<b>WITH</b> <a href="#">RSA/148/2007</a>	TAIRUNNESSA KHATUN and ORS <b>Versus</b> MUST. BEGUM BIBI and ORS	A M MAZUMDAR A K TALUKDAR S ISLAM F K R AHMED	J PAUL B SARKAR
	<b>WITH</b> <a href="#">MC/1711/2009</a> in RSA/148/2007	TAIRUNNESSA KHATUN and ORS <b>Versus</b> MUST. BEGUM BIBI and ORS		MS.J PAUL MR.P SEN MRB SARKAR
	<b>WITH</b> <a href="#">I.A.(Civil)/962/2024</a> in RSA/148/2007	TAIRUNNESSA KHATUN and ORS <b>Versus</b> MUST. BEGUM BIBI and ORS		MR. J PAUL
	<b>WITH</b> <a href="#">I.A.(Civil)/964/2024</a> in RSA/148/2007	TAIRUNNESSA KHATUN and ORS <b>Versus</b> MUST. BEGUM BIBI and ORS		MR. J PAUL
44	<a href="#">I.A.(Civil)/1307/2024</a> WITH LCR in LA.App./7/2022	SYEDUR RAHMAN <b>Versus</b> THE STATE OF ASSSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. K GOGOI SC, REVENUE SC, NF RLY
	<b>WITH</b> <a href="#">LA.App./7/2022</a>	SYEDUR RAHMAN <b>Versus</b> THE STATE OF ASSSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. K GOGOI
	<b>WITH</b> <a href="#">I.A.(Civil)/1842/2022</a> in LA.App./7/2022	SYEDUR RAHMAN <b>Versus</b> THE STATE OF ASSSAM AND ANR.	MR. M A SHEIKH MS F INTAZ	SC, NF RLY
45	<a href="#">I.A.(Civil)/1608/2024</a> in RSA/20/2024	HASI RANI SAHA <b>Versus</b> NISHI KANTA KARMAKAR	MR. B J MUKHERJEE	MR. SHEELADITYA
	<b>WITH</b> <a href="#">RSA/20/2024</a>	NISHI KANTA KARMAKAR <b>Versus</b> HASI RANI SAHA AND 12 ORS	MR. SHEELADITYA	MR. B J MUKHERJEE (R-1) MS R SAHA (R-1)



46	<a href="#">I.A.(Civil)/1622/2024</a> WITH LCR, B/O in RSA/226/2019 <b>WITH</b> <a href="#">RSA/226/2019</a>	FAZIA BEWA AND 9 ORS. <b>Versus</b> SAFIAR RAHMAN	MS. R CHOUDHURY	MR. R K JAIN TULIKA BORAH
		FAZIA BEWA AND 9 ORS. <b>Versus</b> SAFIAR RAHMAN	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. R K JAIN TULIKA BORAH
<b>HEARING</b>				
47	<a href="#">RSA/225/2015</a> WITH LCR, B/O	MD HAIDAR ALI and ANR <b>Versus</b> KHAYAR UDDIN MOLLAH	MR.H R A CHOUDHURY MR.A F N U MOLLAH MS.R CHOUDHURY MS.E YASMIN	MR.M U MAHMUD MR.A DAS MR.S HAQUE MR.M ALI MR.M R Z CHOUDHURY
<b>STAY MATTERS</b>				
48	<a href="#">Tr.P.(C)/44/2018</a>	RUPALI DAS <b>Versus</b> HARMOHAN DAS	MRS. K DEVI MR. M KHAN MR J RAHMAN	MR B N KONWAR MR. K M MAHANTA MR. R BORA
49	<a href="#">CRP(IO)/217/2022</a>	NEENA GOSWAMI AND ANR <b>Versus</b> PROMILA BORO AND 6 ORS	MR. N N JHA MR. M BERIA MS M SAHOO	MR B C TALUKDAR (R1-R3) MR K TALUKDAR (R1-R3)
50	<a href="#">CRP(IO)/267/2023</a>	HINDUSTHAN EARTHMOVERS <b>Versus</b> T K ENGINEERING CONSORTIUM PRIVATE LIMITED AND 6 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR H K SARMA	MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2)
51	<a href="#">CRP(IO)/11/2024</a> FIXED	ABHINASH BARUAH <b>Versus</b> ON THE DEATH OF RAJ KUMAR SHAH, HIS LEGAL HEIRS AND ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR G S UPPAL(R-1,1,1,21.,3 AND 2) MR. K R PATGIRI MR. M SHARMA (r-3,4,5) MR G SARMA(R-1) MR P AGARWAL (r-3,4,5) MS. S YASMIN (r-3,4,5)

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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR H R CHOUDHURY	03-06-2024	To	05-06-2024
18)	MR. T ISLAM	03-06-2024	To	15-06-2024
19)	MR D K MISHRA	05-06-2024	To	05-06-2024
20)	MR B PRASAD	03-06-2024	To	07-06-2024
21)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
22)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,5th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRL.A(J)/44/2024</a>	SARALA MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/412/2024</a> <b>in</b> CRL.A(J)/44/2024	SARALA MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
<b>ORDERS</b>				
2	<a href="#">Mat.App./66/2018</a>	XXXXXXX <b>Versus</b> XXXXXXX	MS M HAZARIKA MR. M K BORAH	
3	<a href="#">I.A.(Civil)/1000/2019</a> <b>in</b> Mat.App./13340/2018	XXXXXXX <b>Versus</b> XXXXXXX	DR. B U AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
	<b>WITH</b> <a href="#">Mat.App./13340/2018</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR. N HAQUE	
4	<a href="#">CRL.A(J)/95/2022</a> 7 Y 0 M 10 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	MAZAHARUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. A BEGUM	PP, ASSAM
5	<a href="#">I.A.(CrI.)/610/2022</a> WITH LCR 3 FILES, P.B.-2 <b>in</b> CrI.A./251/2022	SHANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. A S TAPADER MR M AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./251/2022</a>	SHANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R ALI MR G U AHMED MR. A AHMED MR. A AHMED MR. A S TAPADER MR M AHMED	PP, ASSAM
6	<a href="#">CRL.A(J)/16/2023</a> 1 Y 9 M 28 D :WITH LCR 3 FILES, P.B.-2	BABUN SARMA <b>Versus</b> THE STATE OF ASSAM	MS BIJITA SARMA (AMICUS CURIAE)	PP, ASSAM

7	<a href="#">CRL.A(J)/23/2023</a> 1 Y 7 M 1 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	GOLAP GOWALA <b>Versus</b> THE STATE OF ASSAM	MR ARUNANGSHU DHAR (AMICUS CURIAE)	PP, ASSAM
8	<a href="#">CRL.A(J)/56/2023</a> 1 Y 8 M 7 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	PUTULU MUNDA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR	PP, ASSAM
9	<a href="#">CRL.A(J)/62/2023</a> 6 Y 0 M 26 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-3	KISHAN PANIKA <b>Versus</b> THE STATE OF ASSAM	MS. T BEGUM (AMICUS CURIAE)	PP, ASSAM
10	<a href="#">CRL.A(J)/118/2023</a> 2 Y 5 M 8 D :WITH LCR 4 FILES, P.B.-2	BUDHU MURAH <b>Versus</b> THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
11	<a href="#">Crl.A./124/2023</a> 1 Y 2 M 12 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	MD AKTER KHAN @ BAPON KHAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J LASKAR MR R DAS	PP, ASSAM
12	<a href="#">CRL.A(J)/126/2023</a> WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	SURAJ EKKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR (LEGAL AID COUNSEL)	PP, ASSAM
13	<a href="#">Crl.A./232/2023</a> 1 Y 1 M 23 D :WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	BITUL BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS N KASHYAP	MS. B CHETRY (r-2) S J DUTTA (r-2) PP, ASSAM
14	<a href="#">Crl.A./267/2023</a> WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	SATISH RAY (MANDAL) @ SATISH MANDAL @ SATISH CH RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED	PP, ASSAM
15	<a href="#">Crl.A./272/2023</a> 1 Y 4 M 9 D :WITH LCR 4 FILES, P.B.-2	NIRANJAN MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S C DAS P BURAGOHAIN MS M SARMA MR. C. SHIL	MUSTAFIJUR RAHMAN MR. S I TALUKDAR MS M SARMA MR S SARMAH (R-2) MS. RUKMINI BARUA (R-2) MS. PADMINI BARUA (R-2) PP, ASSAM
16	<a href="#">I.A.(Crl.)/390/2024</a> WITH LCR 4 FILES in Crl.A./57/2024	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./57/2024</a>	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM
17	<a href="#">I.A.(Crl.)/504/2024</a> WITH OFFICE NOTE in Crl.A./463/2023	ON THE DEATH OF LATE BABLU DAS, SRI RANJAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./463/2023</a>	BABLU DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1229/2023</a> in Crl.A./463/2023	BABLU DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
18	<a href="#">I.A.(Crl.)/526/2024</a> in Crl.A./4611/2024	JITEN SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D BORA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./4611/2024</a> (Filing Number)	JITEN SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N MAHAJAN	PP, ASSAM
<b>HEARING</b>				
19	<a href="#">Crl.A./70/2020</a> WITH LCR 5 FILES, P.B.-2	SRI SHABILAL CHETRY <b>Versus</b> THE STATE OF ASSAM	MR. S DAS MR. N BORUAH MR K DAS	PP, ASSAM

20	<a href="#">CRL.A(J)/71/2020</a> 4 Y 6 M 9 D :WITH LCR 4 FILES, P.B.-2	SANJIB MAHANTI <b>Versus</b> THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
21	<a href="#">Cri.A./72/2020</a> WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	SANKAR BAKTI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY MR. A GAFFAR MD E AHMED MS R RABHA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR H R CHOUDHURY	03-06-2024	To	05-06-2024
18)	MR. T ISLAM	03-06-2024	To	15-06-2024
19)	MR D K MISHRA	05-06-2024	To	05-06-2024
20)	MR B PRASAD	03-06-2024	To	07-06-2024
21)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
22)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,5th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[CIVIL BENCH-V**

**THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/6806/2023</a>	MOKBUL HOSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM
2 <a href="#">Cont.Cas(C)/296/2024</a>	DIBYAJYOTI GOSWAMI <b>Versus</b> NEHA YADAV IAS	MR. P K BORDOLOI	
3 <a href="#">WP(C)/481/2024</a>	M/S MAHAVIR SAW AND VENEER MILL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, REVENUE
4 <a href="#">WP(C)/1293/2024</a>	LAKHIMPUR DISTRICT SECTION DIVISIONAL N F RAILWAY FREIGHT TRUCK UNION HARMOTI JUNCTION <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR D SAIKIA MR. B K DAS MR. D BANIA	GA, ASSAM MR. D J DAS (R-1 to 4) DY.S.G.I.
5 <a href="#">WP(C)/2269/2024</a>	BHAGILA DEURI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE DEPTT.
6 <a href="#">WP(C)/2363/2024</a>	DIPTI MEDHI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S CHAMARIA MR. M M ZAMAN MR A N SARMAH	GA, ASSAM
7 <a href="#">WP(C)/2557/2024</a> FIXED	M/S A.K. GHOSH AND CO. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. M BHATTACHARJEE MS M BHARATI	SC, GST DY.S.G.I.
8 <a href="#">WP(C)/2676/2024</a> FIXED	MD. MONINOOOR ISLAM <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. M BHATTACHARJEE MS M BHARATI	SC, GST DY.S.G.I.
9 <a href="#">WP(C)/2717/2024</a> FIXED	ALL ASSAM KOCH ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS C DAS MS. M BORGHAIN	SC, WATER RESOURCE

10	<a href="#">WP(C)/2881/2024</a>	NIRANJAN KAKATI <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
11	<a href="#">WP(C)/2885/2024</a>	SRI TAPUBAN SAIKIA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
12	<a href="#">WP(C)/2886/2024</a>	M/S BHAWANI MARKETING PVT. LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. Z ISLAM MR. P DAS	SC, GST
13	<a href="#">WP(C)/2889/2024</a>	SRI BISWAJIT BORAH <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
14	<a href="#">WP(C)/2893/2024</a>	NIREN THAOSEN <b>Versus</b> THE CHIEF EXECUTIVE MEMBER, DIMA HASAO AUTONOMOUS COUNCIL AND 3 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, DIMA HASAO
15	<a href="#">WP(C)/2894/2024</a>	RNB CEMENTS PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, INCOME TAX
16	<a href="#">WP(C)/2897/2024</a>	BOGEN OZA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MR. N ISLAM M KHATUN I AMIN	GA, ASSAM SC, REVENUE
17	<a href="#">WP(C)/2902/2024</a>	MD. MOINUL ALI <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
18	<a href="#">WP(C)/2908/2024</a>	SRI LALIT AGARWALLA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
19	<a href="#">WP(C)/2919/2024</a>	MAHESH KUMAR AGARWALLA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
20	<a href="#">WP(C)/2921/2024</a> CAVT. NO.04922/024,	RAKIB AHMED MAZUMDER AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	SC, CO OP MR. M H LASKAR FOR CAVEATOR
<b>ORDER NO STEPS</b>				
21	<a href="#">WP(C)/2512/2023</a>	SMTI BINDE NYICYOR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR G ALAM MR H ROHMAN	
<b>ADMISSION</b>				
22	<a href="#">WP(C)/4969/2022</a> FIXED	BROJEN KATAKY @ BRAJEN KATAKI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R DEKA	GA, ASSAM SC, ASSAM STATE LEGAL SERVICE AUTHORITY
23	<a href="#">WP(C)/7376/2022</a> FIXED	M/S JAMES WARREN TEA LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MS. J BORO MR J DAS	GA, ASSAM SC, REVENUE
24	<a href="#">WP(C)/634/2023</a> FIXED	PRADIP MAZUMDAR AND 2 ORS <b>Versus</b> THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MS S DAS (R-1,2)

25	<a href="#">WP(C)/961/2023</a> CAVT. NO.01442/023, WITH CAVT. 144/2023, WITH WP(C)/6603/2021(D/O)	HIFZUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 20 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, P AND R.D. GA, ASSAM MR. I H LASKAR MR. P K DEKA MR J H LASKAR FOR CAVEATOR
26	<a href="#">WP(C)/3856/2023</a>	NIRMAL PAUL AND 14 ORS <b>Versus</b> THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	SC ASSAM PHARMACY COUNCIL
27	<a href="#">WP(C)/4078/2023</a>	INJAMUL AZIZ CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	GA, ASSAM
28	<a href="#">WP(C)/4192/2023</a>	SMTI NALINI DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS J RAJKUMARI MR. P J SAIKIA	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
29	<a href="#">WP(C)/5578/2023</a>	PINUEL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM SC, AG SC, FINANCE
30	<a href="#">WP(C)/5817/2023</a> B/O	PRADEEP GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D KAKOTI MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS S JAIN	GA, ASSAM SC, REVENUE
31	<b>WITH</b> <a href="#">WP(C)/5820/2023</a>	PRADEEP GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS .	MR. D KAKOTI MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS V V THANYU MS S JAIN	SC, REVENUE
32	<a href="#">WP(C)/6070/2023</a> CAVT. NO.11562/023,	NIKHIL BISWAS AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. U K GOSWAMI	SC, CO OP GA, ASSAM MR. S K TALUKDAR (R6) MR. A K GUPTA (FOR CAVEATOR) MR. R S MISHRA (FOR CAVEATOR) MS B SARMA (FOR CAVEATOR)
33	<a href="#">WP(C)/6376/2023</a>	PUNJAB NATIONAL BANK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DHANUKA	GA, ASSAM MR. D MOZUMDER(r-1) MR GAURAV R DUTTA MR. D MAZUMDAR
34	<a href="#">Arb.P./1/2024</a> FIXED	ATW UNIVERSAL INFRA BUILDING(JV) AND ANR <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
35	<a href="#">Arb.P./4/2024</a>	OMEGA BIOTECH LTD., <b>Versus</b> THE MISSION DIRECTOR AND ANR	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS. S. TODI MS K BHATTACHARYYA MS K SARMA	SC, NHM
36	<a href="#">Arb.P./6/2024</a>	DANIEL KRO <b>Versus</b> M/S KANCHITA SERVICE STATION AND 6 ORS.	MR. M SARMA B J BAROOAH MR. R GOSWAMI MR JITRA DEKA	MR R DAS (r-5,6,7) MR. B D DEKA MR. P MAHANTA MR. M DAS N CHAUDHURY MS C DAS MS. M BORGHAIN

37	<a href="#">Arb.P./15/2024</a>	RCC INFRA VENTURES LTD., <b>Versus</b> THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
38	<a href="#">Arb.P./16/2024</a>	RCC INFRA VENTURES LTD., <b>Versus</b> THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
39	<a href="#">WP(C)/2749/2024</a> FIXED	M/S ARMENGE ENGG. AND MANAGEMENT CONSULTANT PVT LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS N MAHANTA N GAUTAM	DY.S.G.I. SC, NHIDC
<b>ORDERS</b>				
40	<a href="#">WP(C)/665/2022</a>	SOMESWARI ROY @ RAY <b>Versus</b> THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LIMITED AND 4 ORS	MR. S C BISWAS MS A DAS MRS S MALAKAR MR. P S BISWAS MS A BORAH MS. J GHOSH	
41	<a href="#">Cont.Cas(C)/236/2023</a>	TAPAN DUTTA <b>Versus</b> PABITRA RAM KHAUND AND 3 ORS	MR. D DOLEY MS A DEKA	MS. D S NEOG (R-3)
42	<a href="#">Cont.Cas(C)/318/2023</a>	DALIMI DEKA <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	MR. D SAIKIA (r-1) MS. P R MAHANTA (r-1) MR. R BORPUJARI (r-1)
43	<a href="#">WP(C)/1200/2023</a> FIXED	MD. KHAMUD ALI <b>Versus</b> THE OMBUDSMAN, RESERVE BANK OF INDIA AND 5 ORS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MR Y KOTHARI	SC, ELEM. EDU MR. M SHARMA (R 2, 3) MS. N BORDOLOI (R 4) MS. P DAS (R-5)
44	<a href="#">WP(C)/5184/2023</a>	DILIP DAS AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. B	MR. M K CHOUDHURY MR. T ISLAM MS K DAS	GA, ASSAM
45	<a href="#">WP(C)/7244/2023</a> B/O	JOHIRUL ISLAM <b>Versus</b> ABHAYAPURI MUNICIPAL BOARD AND ANR	MR. A M KHAN MR Z RAHMAN	GA, ASSAM MR. S BARUAH ( R 2 )
46	<a href="#">Review.Pet./39/2024</a> IN WP(C)/7022/2023 (D/O)	MUSST HASINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM SC, AG
47	<a href="#">Cont.Cas(C)/129/2024</a>	DEEPAK SAIKIA <b>Versus</b> MS. AMBIKA MAJUMDAR	MR N BARMAN MS J BARMAN MR B DEORI	MR. N M DUTTA MR. S C KHOUND
48	<a href="#">Cont.Cas(C)/183/2024</a>	LAILA BEGUM LASKAR (MAZUMDER) <b>Versus</b> SIMANTA KUMAR DAS	MR. J LASKAR	MR B DEURI
49	<a href="#">WP(C)/300/2024</a>	BHARTI AXA LIFE INSURANCE COMPANY LIMITED <b>Versus</b> RINA KALITA AND ANR	S BORA MR. C TALUKDAR	MR. A MANNAF (r-1) MD A S ALI (r-1)
50	<a href="#">WP(C)/684/2024</a> B/O	PARESH KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MS. Y AKHTAR MS S.KHATUN MS. S SAHNAZ	SC, CO OP
51	<a href="#">WP(C)/2151/2024</a>	M/S WEST BENGAL MANUFACTURING CO PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	GA, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR H R CHOUDHURY	03-06-2024	To	05-06-2024
18)	MR. T ISLAM	03-06-2024	To	15-06-2024
19)	MR D K MISHRA	05-06-2024	To	05-06-2024
20)	MR B PRASAD	03-06-2024	To	07-06-2024
21)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
22)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Wednesday,5th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">MFA/53/2012</a> (HEARING), WITH LCR	UNION OF INDIA <b>Versus</b> M/S AMBA TRADERS	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL
2	<a href="#">MFA/59/2012</a> (HEARING), WITH LCR	MOUSUMI GHOSH <b>Versus</b> UNION OF INDIA	MRT HAZARIKA	MSB DEVI MR G GOSWAMI, RLY.ADV. MS.R R BORAH MS.M PHUKAN
<b>MOTION</b>				
3	<a href="#">CRP(IO)/178/2024</a>	SANJEEB RAVA <b>Versus</b> RUKMINI SAHU AND ANR	MR. H C SARMA MR. R SHARMA	
4	<a href="#">CRP(IO)/179/2024</a>	PABAN HAZARIKA AND 9 ORS <b>Versus</b> PARISHMITA HAZARIKA AND 2 ORS	MR. A BISWAS MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. T SARMA	
5	<a href="#">CRP(IO)/180/2024</a>	MD. SURAT ALI SK <b>Versus</b> ASHRAF ALI AND 12 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	
<b>ADMISSION</b>				
6	<a href="#">CRP/41/2023</a>	MD. SALIM KHAN <b>Versus</b> MD. JAHANUDDIN AHMED @ DULU AHMED AND ANR.	MR. R K BHUYAN MR A ZAMAN	MR S BORTHAKUR (R-2) MR R SENSUA (R-2)
7	<a href="#">CRP(IO)/169/2023</a> FIXED	BHAVEN CH. SAIKIA <b>Versus</b> ARUP KASHYAP AND ANR.	MR. R ALI MR M KALITA MR. T G BARUAH	MR P K KALITA G BAISHYA MRS A SAIKIA MS. U SAUD
8	<a href="#">RFA/36/2024</a>	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> MAHABIR PRASAD AGARWALLA	MR. D NATH SR. GA, ASSAM	
9	<a href="#">RFA/37/2024</a>	MADAN CHAND CHORADIA AND ANR. <b>Versus</b> SAMIRUL AHMED AND 4 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO	
	<b>WITH</b> <a href="#">I.A.(Civil)/1645/2024</a> <b>in</b> RFA/37/2024	MADAN CHAND CHORADIA AND ANR. <b>Versus</b> SAMIRUL AHMED AND 4 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO	

	<b>WITH</b> <a href="#">I.A.(Civil)/1646/2024</a> in RFA/37/2024	MADAN CHAND CHORADIA AND ANR. <b>Versus</b> SAMIRUL AHMED AND 4 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO	
10	<a href="#">RFA/38/2024</a>	NEERMALI DAS <b>Versus</b> NISHI KANTA SINHA AND 2 ORS.	MR G KAKOTI MR. P THAKURIA MR. P BORAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/1670/2024</a> in RFA/38/2024	NEERMALI DAS <b>Versus</b> NISHI KANTA SINHA AND 2 ORS.	MR G KAKOTI MR. P THAKURIA MR. P BORAH	
11	<a href="#">MACApp./241/2024</a>	DASARATH CHAUHAN AND ANR. <b>Versus</b> JIYABUR RAHMAN AND 2 ORS.	MS A HUSSAIN S AHMED S AHMED	
12	<a href="#">MACApp./246/2024</a>	THE NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> DILOWAR HUSSAIN @ MD. DILDAR HUSSAIN @ DELDAR HASEN AND ORS.	MS L SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1673/2024</a> in MACApp./246/2024	THE NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> DILOWAR HUSSAIN @ MD DILDAR HUSSAIN @ DELDAR HASEN AND ORS.	MS L SHARMA	
13	<a href="#">MACApp./247/2024</a>	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> JITU DAS AND 6 ORS	MR. J KALITA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1679/2024</a> in MACApp./247/2024	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> JITU DAS AND 6 ORS.	MR. J KALITA	
<b>ORDERS</b>				
14	<a href="#">MACApp./116/2013</a> WITH LCR	RAJESH DEVI BRAHMIN and 2 ORS <b>Versus</b> NISHANT NAHATA and 2 ORS	MR.S K SAHARIA MR D C NATH MR.D DAS	MR.S K GOSWAMI MR.A ACHARYA MS.L SARMA MR.R KATHKATIA
15	<a href="#">MACApp./10/2018</a> WITH LCR	MOMOTAZ BEGUM @ MOMTAZ BEGUM <b>Versus</b> SUCHIL TERON	MR. M A SHEIKH MS. A BEGUM MD. M H CHOUDHURY MS F INTAZ	MR. A TALUKDAR MS. J TALUKDAR
16	<a href="#">Arb.A./11/2018</a> WITH LCR, FIXED	SRI BRAJA NATH GOGOI <b>Versus</b> OIL INDIA LIMITED	MR B AGARWAL MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	MR. A SARMA (R-1) MR. K KALITA (R-1) MR. S CHOWDHURY (R-1) MR. LENTSO (R-1) MS G SWAMI (R-1)
17	<a href="#">MACApp./236/2018</a> WITH LCR	SRI JAGADISH KALITA <b>Versus</b> REGIONAL MANAGER ORIENTAL INSURAN AND ANR	MR. M TALUKDAR MS. D KALITA	MS. N MODI MR. S DUTTA MS. S DUTTA MS. C SARMA
18	<a href="#">MACApp./626/2018</a> WITH LCR	JITENDRA SINHA and ANR. <b>Versus</b> MD. HAMID ALI and 2 ORS.	MR. M TALUKDAR MR D KALITA	MR S DUTTA (R3) MS. N MODI (R3) MR. C SHARMA (R3) MR. S DUTTA (R3)
19	<a href="#">MACApp./642/2018</a> WITH LCR	MRS MONMAYA SUNAR AND 3 ORS <b>Versus</b> THE UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS	MR. A KHANIKAR	MR. K K BHATTA (R1) MS JONA TALUKDAR (R1)
20	<a href="#">MACApp./842/2018</a> WITH LCR	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> MD SAMS UDDIN AND 2 ORS	MR. A BHATTACHARYYA	MR. S NATH (R2)

21	<a href="#">I.A.(Civil)/1164/2018</a> in MACApp./233/2018	KUMUD CH. DUTTA <b>Versus</b> THE REGIONAL MANAGER AND 3 ORS	MR. B DEKA MR. M P CHOUDHURY MRS. S AZIZ MR. B P CHANGMAI MR. K MAJUMDAR	MR H BURAGOHAIN (R1) MR S S SHARMA (R1) MS L SHARMA (R1) MR. B J MUKHERJEE (R1)
	<b>WITH</b> <a href="#">MACApp./233/2018</a>	KUMUD CH. DUTTA <b>Versus</b> THE REGIONAL MANAGER AND 3 ORS	MR. B DEKA MR. M P CHOUDHURY MRS. S AZIZ MR. B P CHANGMAI MR. K MAJUMDAR	MR H BURAGOHAIN (R1) MR S S SHARMA (R1) MS L SHARMA (R1) MR. B J MUKHERJEE (R1)
22	<a href="#">I.A.(Civil)/3447/2018</a> in LA.App./50/2018	SRI DEBJYOTI NEOG <b>Versus</b> THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA	MR. S C KEYAL GA, ASSAM
	<b>WITH</b> <a href="#">LA.App./50/2018</a>	SRI DEBJYOTI NEOG <b>Versus</b> THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA MS. K DAS	GA, ASSAM
23	<b>WITH</b> <a href="#">LA.App./49/2018</a>	SMTI CHITRA BARUAH <b>Versus</b> THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA MS. K DAS	MR. C K S BARUAH
	<b>WITH</b> <a href="#">I.A.(Civil)/3346/2018</a> in LA.App./49/2018	SMTI CHITRA BARUAH <b>Versus</b> THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA MS. K DAS	
24	<a href="#">MACApp./64/2019</a> WITH LCR	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> MUSSTT. SUFIYA KHATOON and 3 ORS	MR. R GOSWAMI MRS. M SAIKIA MS. P BORTHAKUR	MR. K BHATTACHARJEE (R - 1 & 2) MR. J C BARMAN (R - 1 & 2) MR. D BANERJEE (R - 1 & 2) MR. S KHAN (R - 1 & 2)
	<b>WITH</b> <a href="#">I.A.(Civil)/363/2019</a> in MACApp./64/2019	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> MUSSTT. SUFIYA KHATOON and 3 ORS	MR. R GOSWAMI MRS. M SAIKIA MR H J TAMULI MR D KALITA MS. P BORTHAKUR	MR. K BHATTACHARJEE (R - 1 & 2) MR. J C BARMAN (R - 1 & 2) MR. D BANERJEE (R - 1 & 2) MR. S KHAN (R - 1 & 2)
25	<a href="#">RFA/66/2019</a> CAVT. NO.0459/2019 WITH LCR	GAMMON INDIA LIMITED AND 4 ORS. <b>Versus</b> M/S. BARAK VALLEY CEMENTS LTD. AND ANR	MR. D MOZUMDER MR. P BORAH MS. J KAKOTI	MR. A NATH MR A NATH DR ANKIT TODI MS P AGARWAL FOR CAVEATOR
26	<a href="#">RFA/119/2019</a> WITH LCR	MD. ABUL HUSSAIN AND ANR <b>Versus</b> MD. IMRUL ISLAM AND 2 ORS.	MR. S KATAKI MR R M DAS MS. R DUTTA	
27	<a href="#">RFA/131/2019</a> WITH LCR	SRI NRIPEN MAHANTA <b>Versus</b> SMTI. HIRA MAHANTA DAS AND 7 ORS.	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MR. K M MAHANTA MR. K M MAHANTA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma
	<b>WITH</b> <a href="#">I.A.(Civil)/4109/2019</a> in RFA/131/2019	SRI NRIPEN MAHANTA <b>Versus</b> SMTI. HIRA MAHANTA DAS AND 7 ORS	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	
28	<a href="#">MACApp./34/2021</a>	ABDUL MALEQUE MOLLAH AND ANR. <b>Versus</b> NATIONAL INSURANCE COMPANY LTD. AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA	MR. S DUTTA MR. R GOSWAMI (R-1) MR. S DUTTA MS. P BORTHAKUR (R-1)
29	<a href="#">MFA/55/2022</a> WITH LCR	THE UNION OF INDIA <b>Versus</b> M/S BEHL COAL FUEL PVT. LTD.	MR. B K DAS MR H P GUWALA	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA

30	<a href="#">MACApp./339/2022</a>	PRAJALITA BARUAH AND 2 ORS. <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA MR. M K ALI	MR. A J SAIKIA MR A ALI (r-2,3) MR. B KAKATI MS. M KHATUN (r-2,3)
31	<a href="#">I.A.(Civil)/3365/2022</a> MAC.APP. 411/2018(D/O) <b>in</b> MACApp./411/2018	BABUL CHANDRA SARKAR <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS E	MR. A SAYED MR. S K TALUKDAR	MR. S DUTTA (R-1) MS S MOCHAHARI (R-1) MR. S DUTTA (R-1)
32	<a href="#">I.A.(Civil)/3434/2022</a> <b>in</b> MACApp./8708/2019	MD. NUR HUSSAIN <b>Versus</b> MD. ABDUL KHALEQUE AND 2 ORS	MR. A K GUPTA MR H J TAMULI MR D KALITA	MR. R ALI (R1) MR. R K BHATRA (r-3) MD S HUSSAIN (R1) MR M Z SHAH (R1) MS P HUJURI (r-3) MS R GANGAWAT (r-3)
	<b>WITH</b> <a href="#">MACApp./8708/2019</a> (Filing Number)	MD. NUR HUSSAIN <b>Versus</b> MD. ABDUL KHALEQUE AND 2 ORS		
33	<a href="#">RFA/24/2023</a> WITH LCR	ON THE DEATH OF ABU TALEB MOLLAH HIS LEGAL HEIRS SHAYEMANA KHATUN AND 3 ORS <b>Versus</b> MD. TOTA MIAH AND 20 ORS	K U AHMED MR. M K HUSSAIN MRS. S Y AHMED MR A AHMED MR. M ALOM	MD H R AHMED (r-1 to 15)
34	<a href="#">MACApp./57/2023</a>	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMTI CHITRA BARMAN and 4 ORS	MR.S S SHARMA MS.L SHARMA MRA SHARMA MR. B J MUKHERJEE	MR.O P BHATI(R-5) MR. M TALUKDAR (R-1,2) MR.T C DAS(R-5) MRD MONDAL(R-5) MR.P SARMA(R-5) MR. A SHAKIL (R-1,2) MR S KHAN(R-5)
35	<a href="#">MFA/84/2023</a> WITH LCR	DILIP SAHA AND 2 ORS. <b>Versus</b> THE UNION OF INIDA	MR J MOLLAH MRS. A BHANU MS. S P DAS	DY.S.G.I.
36	<a href="#">I.A.(Civil)/93/2023</a> <b>in</b> MACApp./15279/2022	BASMOTI CHAUHAN <b>Versus</b> UNITED INDIA INSURANCE COM. LTD. AND 2 ORS.	B R DAS MS M BHARATI	MR. K K BHATTA (R1)
	<b>WITH</b> <a href="#">MACApp./15279/2022</a> (Filing Number)	BASMOTI CHAUHAN <b>Versus</b> UNITED INDIA INSURANCE COM.LTD AND 2 ORS E	B R DAS	
37	<a href="#">MACApp./120/2023</a> WITH LCR 2 FILES	UNITED INDIA INSURANCE CO LTD. <b>Versus</b> HIRAMONI BORO @ RABHA AND 4 ORS .	MRS L SHARMA MR. K K BHATTA MR A SHARMA	MR. A R AGARWALA FOR CAVEATOR
38	<a href="#">I.A.(Civil)/528/2023</a> <b>in</b> MACApp./567/2019	SMT. HIRA DEVI <b>Versus</b> SRI RATUL MEDHI AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	
	<b>WITH</b> <a href="#">MACApp./567/2019</a>	BHABEN SARMAH <b>Versus</b> SRI RATUL MEDHI AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	
	<b>WITH</b> <a href="#">I.A.(Civil)/2299/2023</a> <b>in</b> MACApp./567/2019	HIRA DEVI, <b>Versus</b> SRI RATUL MEDHI AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	
39	<a href="#">I.A.(Civil)/761/2023</a> <b>in</b> MACApp./1876/2023	SADIQUL HUSSAIN <b>Versus</b> THE REGIONAL MANAGER NEW INDIA ASSURANCE COMPANY LIMITED ULUBARI AND 4 ORS	MR. K K DEY MR I AHMED MR V K BAROOAH	MR. A J SAIKIA(R-1) MR. S. PEGU(R-1)

	<b>WITH</b> <a href="#">MACApp./1876/2023</a> (Filing Number)	SADIQUL HUSSAIN <b>Versus</b> THE REGIONAL MANAGER NEW INDIA ASSURANCE COMPANY LIMITED ULUBARI AND 4 ORS . H	MR V K BAROOAH	
40	<a href="#">I.A.(Civil)/1733/2023</a> in <a href="#">MACApp./6670/2023</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> RASHEN ALI @ ROSHEN ALI AND 5 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
	<b>WITH</b> <a href="#">MACApp./6670/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> RASHEN ALI @ ROSHEN ALI AND 5 ORS. E	MR. S DUTTA	
41	<a href="#">I.A.(Civil)/1758/2023</a> in <a href="#">MACApp./6588/2023</a>	CHABBIR KHAN (SABIR KHAN) <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND ANR.	MR. R SARMA	
	<b>WITH</b> <a href="#">MACApp./6588/2023</a> (Filing Number)	CHABBIR KHAN (SABIR KHAN) <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND ANR. A	MR. R SARMA	
42	<a href="#">I.A.(Civil)/1759/2023</a> in <a href="#">MACApp./7178/2023</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SIKHA RANI DAS AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">MACApp./7178/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SIKHA RANI DAS AND 3 ORS. E	MS. R D MOZUMDAR	
43	<a href="#">I.A.(Civil)/1772/2023</a> in <a href="#">MACApp./5460/2023</a>	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> AMRIT BORAH AND 3 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	
	<b>WITH</b> <a href="#">MACApp./5460/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> AMRIT BORAH AND 3 ORS. E	MR. S DUTTA	
44	<a href="#">I.A.(Civil)/2021/2023</a> in <a href="#">CRP/346/2011</a>	MD. TAZIR UDDIN and 4 ORS <b>Versus</b> ON THE DEATH OF TAJ UDDIN HIS LEGAL HERIS	MR M J QUADIR MR S S ISLAM MS S AHMED	MR S DAS (R 1.1-1.5) MR K DEKA (R 1.1-1.5)
	<b>WITH</b> <a href="#">CRP/346/2011</a>	MD. TAZIR UDDIN and 4 ORS <b>Versus</b> MD. TAJ UDDIN and ORS	M J QUADIR	MR S DAS (r-1 to 3 to 6) MR.G SARMA MR K DEKA (r-1 to 2)
	<b>WITH</b> <a href="#">MC/1007/2015</a> in <a href="#">CRP/346/2011</a>	MD. TAZIR UDDIN and 4 ORS <b>Versus</b> MD. TAJ UDDIN and ORS	M J QUADIR	MR.G SARMA
	<b>WITH</b> <a href="#">MC/1008/2015</a> in <a href="#">CRP/346/2011</a>	MD. TAZIR UDDIN and 4 ORS <b>Versus</b> MD. TAJ UDDIN and ORS	M J QUADIR	MR.G SARMA
	<b>WITH</b> <a href="#">MC/1009/2015</a> in <a href="#">CRP/346/2011</a>	MD. TAZIR UDDIN and 4 ORS <b>Versus</b> MD. TAJ UDDIN and ORS	M J QUADIR	MR.G SARMA
45	<a href="#">I.A.(Civil)/2107/2023</a> in <a href="#">MACApp./6746/2023</a>	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> LAXMI BASUMATARY AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	<b>WITH</b> <a href="#">MACApp./6746/2023</a> (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> LAXMI BASUMATARY AND 4 ORS. E	MR. S K GOSWAMI	

	<b>WITH</b> <a href="#">I.A.(Civil)/6747/2023</a> (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> LAXMI BASUMATARY AND 4 ORS. E	MR. S K GOSWAMI	
46	<a href="#">CRP(IO)/14/2024</a>	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS <b>Versus</b> SMT. REKHA BARUA TERON	MR. P N GOSWAMI (ADDL. A.G., ASSAM) MR. K P PATHAK MR. R BORA	MS M D MEDHI MS J KALITA
47	<a href="#">Cont.Cas(C)/54/2024</a> FIXED	M/S BIJAY KUMAR AGARWAL AND SONS (HUF), <b>Versus</b> RAJESH TRIPATHI	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. K D CHETRI MR. P BAJAJ
48	<a href="#">I.A.(Civil)/424/2024</a> FIXED in RFA/13459/2023	JEUTI SOCIAL DEVELOPMENT ORGANISATION AND 2 ORS. <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD CONSTITUTED AND 2 ORS.	MR. R C DAS D R BONGSHIARY MR S HUSSAIN	SC, APDCL
	<b>WITH</b> <a href="#">RFA/13459/2023</a> (Filing Number)	JEUTI SOCIAL DEVELOPMENT ORGANISATION AND 2 ORS. <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD CONSTITUTED AND 2 ORS A	MR. R C DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/564/2024</a>	JEUTI SOCIAL DEVELOPMENT ORGANISATION AND 2 ORS. <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD CONSTITUTED AND 2 ORS.	MR. R C DAS MR S HUSSAIN	SC, APDCL
49	<a href="#">I.A.(Civil)/732/2024</a> in MACApp./2705/2024	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MATIAS TANTI @ MATIUS @ MATIYACH DONGRI AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A T SARKAR FOR CAVEATOR
	<b>WITH</b> <a href="#">MACApp./2705/2024</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MATIAS TANTI @ MATIUS @ MATIYACH DONGRI AND 2 ORS F	MS. R D MOZUMDAR	
50	<a href="#">I.A.(Civil)/1414/2024</a> WITH LCR in MACApp./435/2023	SONA DAS, <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD. AND 3 ORS	MR. N J GOGOI DIKSHITA DEKA MS. S DEB	MS R D MAZUMDAR
	<b>WITH</b> <a href="#">MACApp./435/2023</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> ANUP DAS AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
<b>HEARING</b>				
51	<a href="#">CRP(IO)/291/2022</a> FIXED	MAGHI RAM DAS <b>Versus</b> SMTI SWARNALIPI BORA AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. S CHAMARIA (R-1) MR S KHOUND (r-3) MS M DAS (R-2) MR. P SAIKIA (R-2) MR. K MOHAMMED (r-3) MR A N SARMAH (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/936/2023</a> in CRP(IO)/291/2022	SMTI SWARNALIPI BORA <b>Versus</b> MAGHI RAM DAS,	MR. S CHAMARIA MR A N SARMAH	MR. P K ROYCHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/1001/2023</a> in CRP(IO)/291/2022	SMTI SWARNALIPI BORA, <b>Versus</b> MAGHI RAM DAS,AND 5 ORS.	MR. S CHAMARIA MR A N SARMAH	MR. P K ROYCHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR H R CHOUDHURY	03-06-2024	To	05-06-2024
18)	MR. T ISLAM	03-06-2024	To	15-06-2024
19)	MR D K MISHRA	05-06-2024	To	05-06-2024
20)	MR B PRASAD	03-06-2024	To	07-06-2024
21)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
22)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024





# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,5th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/1468/2024</a>	IMTIAZ ANWAR <b>Versus</b> THE STATE OF ASSAM	MR. D GOSWAMI	PP, ASSAM
<b>ADMISSION</b>				
2	<a href="#">Tr.P.(CrI.)/5/2023</a> PART-HEARD, LCR 3 FILES(SCANNED COPY), FIXED	BIKASH BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MR U S BORGHAIN MRS R BEGUM	MR. D BARUAH PP, ASSAM
3	<a href="#">Crl.Pet./1406/2023</a> PART-HEARD, LCR 3 FILES(SCANNED COPY), FIXED	HEMANTA GOGOI ALIAS KON GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	DR R C BORPATRA GOHAIN MR. D GOSWAMI MRS. S BORPATRA GOHAIN MS. P MEDHI	MR. D GOGOI (r-2) MRS P DUTTA DHAR PP, ASSAM
<b>BAIL HEARING</b>				
4	<a href="#">AB/619/2024</a> FIXED	BHOLA BORAH <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024

15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR H R CHOUDHURY	03-06-2024	To	05-06-2024
18)	MR. T ISLAM	03-06-2024	To	15-06-2024
19)	MR D K MISHRA	05-06-2024	To	05-06-2024
20)	MR B PRASAD	03-06-2024	To	07-06-2024
21)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
22)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Wednesday,5th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 16**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
1	<a href="#">WP(C)/5029/2023</a>	ARUP DUTTA AND 19 ORS <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD AND 4 ORS	MR A DASGUPTA MS B DAS	MR. D J DAS (r-3) DY.S.G.I.
<b>ADMISSION</b>				
2	<a href="#">WP(C)/6007/2019</a>	MONORANJAN CHANDA <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. N DHAR MR. I H LASKAR MR. P K DEKA MR . B MALAKAR MR J H LASKAR MS. S DASGUPTA	MR. S S ROY ASSTT.S.G.I.
3	<a href="#">WP(C)/6067/2019</a>	RUPESWAR SAIKIA AND 55 ORS. <b>Versus</b> THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR R DHAR MR. N M DUTTA MR P NAYAK, SC,UDD MR. S C KHOUND SC, FINANCE
4	<a href="#">WP(C)/7225/2019</a> FIXED	SHITAL CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DAS	SC, PNRD GA, ASSAM
5	<a href="#">WP(C)/7448/2019</a> FIXED	SYED TAFIKUDDIN AHMED <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL MR D NATH, SC,APGCL(R-3 & 4)
6	<a href="#">WP(C)/8964/2019</a>	PADMA KANTA BORA <b>Versus</b> FOOD CORPORATION OF INDIA AND 3 ORS.	DR. B N GOGOI MR N BARUAH	MR. P K ROY SC, F C I
7	<a href="#">WP(C)/9064/2019</a>	JAYANTA DAS <b>Versus</b> THE CHAIRMAN CUM MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 3 ORS	MS. B BHUYAN MS. L ISLAM MS R SAHIN	MR. P K ROY SC, F C I
8	<a href="#">WP(C)/583/2021</a> FIXED	MINUWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M AHMED	GA, ASSAM

9	<a href="#">WP(C)/1795/2021</a> FIXED	MUHILA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR G Z AHMED MR A Z HUSSAIN MR. H SINGHA	SC, AG MR D K ROY, SC, SEBA MR. D UPAMANYA (R-1 TO 4) SC, HEALTH AND F W MS D BHATTACHARRYA, AG (A&E) R-5
10	<a href="#">WP(C)/3605/2021</a>	NAWAZ HUSSAIN KABIR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T DEURI	GA, ASSAM SC, APSC MR. P P DUTTA SC, FINANCE DEPTT.
11	<a href="#">WP(C)/4535/2021</a>	DR. DIPANKARA DEVEBRATA <b>Versus</b> STATE BANK OF INDIA AND 9 ORS	MR. J I BORBHUIYA MR. P P DUTTA MRS. B TALUKDAR MR. D SARAF MR. S S GUPTA MR T GOGOI MR P AGARWAL MS P SARMA	MR. H BURAGOHAIN (R-1 TO 9)
12	<a href="#">WP(C)/5557/2021</a>	BIJEN RONGPI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, FOREST
13	<a href="#">WP(C)/5793/2021</a> B/O	NIRAB CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, HEALTH
14	<a href="#">WP(C)/4253/2022</a>	GOKUL GOSWAMI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR N RAY	GA, ASSAM MRS. A GAYAN MRS S BARUAH ASSTT.S.G.I. SC, FINANCE
15	<a href="#">WP(C)/5459/2022</a> B/O	ABDUL MANNAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. S Ali MR K DAS	
16	<a href="#">WP(C)/6204/2022</a>	DIPANJALI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, IRRIGATION SC, HEALTH
17	<a href="#">WP(C)/486/2023</a> FIXED	SULTANA REJIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MR S ISLAM	SC, AG MR. K R PATGIRI (r-7) MS CHITRALEKHA DAS (r-7) MS. U HAZARIKA (r-7) SC, AGRI. DEPARTMENT SC, FINANCE
18	<a href="#">WP(C)/1468/2023</a> B/O	MARAB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR N SARMA MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	SC, P AND R.D. GA, ASSAM
19	<a href="#">WP(C)/2108/2023</a>	BHUPATI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, P AND R.D. MS. M D BORAH, GOVT. ADVOCATE, (RESPONDENT NO. 2)
20	<a href="#">WP(C)/2324/2023</a>	HEMANTA BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR. S RANA MR. I RAHMAN	GA, ASSAM SC, FINANCE
21	<b>WITH</b> <a href="#">WP(C)/2325/2023</a>	BISWAJIT TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR. S RANA MR. I RAHMAN	GA, ASSAM SC, FINANCE
22	<b>WITH</b> <a href="#">WP(C)/2326/2023</a>	HITESH DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR. S RANA MR. I RAHMAN	GA, ASSAM SC, FINANCE
23	<b>WITH</b> <a href="#">WP(C)/2357/2023</a>	BINA BAISHYA @ BINA DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR. S RANA MR. I RAHMAN	GA, ASSAM SC, FINANCE

24	<b>WITH</b> <a href="#">WP(C)/2364/2023</a>	SAKIL AHMED BARBHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR. S RANA MR. I RAHMAN	GA, ASSAM SC, FINANCE
25	<b>WITH</b> <a href="#">WP(C)/2371/2023</a>	SYED AMANUL HOQUE @ AMANUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR. S RANA MR. I RAHMAN	GA, ASSAM SC, FINANCE
26	<b>WITH</b> <a href="#">WP(C)/2373/2023</a>	SALIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR. S RANA MR. I RAHMAN	GA, ASSAM SC, FINANCE
27	<a href="#">WP(C)/2598/2023</a>	SAURABH SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A SARMA	MR S DUTTA, (r-4) GA, ASSAM MR. U K NAIR (r-3) MS. L DAS (r-3) MR. M P SARMA (r-3) MR A CHAKRABORTY (r-3) MS D MAHANTA (r-3)
28	<a href="#">WP(C)/3286/2023</a>	MRIDUL HAZARIKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
29	<a href="#">WP(C)/3780/2023</a>	DHANANJAY DAS AND 9 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N K KALITA	MR. R K D CHOUDHURY (r-1 to 6) DY.S.G.I.
30	<a href="#">WP(C)/4241/2023</a> B/O	MAHMUD HASSAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM SC, REVENUE
31	<a href="#">WP(C)/4719/2023</a>	ABU HURIRA MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
32	<a href="#">WP(C)/5145/2023</a>	PLABON DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM SC, P H E
33	<a href="#">WP(C)/5191/2023</a>	MD. KABIR UDDIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM SC, P H E
34	<a href="#">WP(C)/5279/2023</a>	JAYANTA TAMULY AND 242 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR B K BORAH P. BORAH MR. H S BORAH	SC, P AND R.D. GA, ASSAM SC, FINANCE
35	<b>WITH</b> <a href="#">WP(C)/6271/2023</a>	ILAMONI BORGHAIN AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR. H S BORAH	SC, P AND R.D. GA, ASSAM MR P NAYAK SC, FINANCE
36	<a href="#">WP(C)/5351/2023</a> B/O	ANIL CHANDRA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N HOQUE MR H GUPTA	SC, PWD
37	<a href="#">WP(C)/5839/2023</a> B/O	APOORV ADITYA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA	MRS. R DEVI DY.S.G.I.
38	<a href="#">WP(C)/6443/2023</a>	JEEWAN CHANDRA <b>Versus</b> UNION OF INDIA AND 2 ORS.	MS. S BORA MR. P BORAH	MR. A K DUTTA (r-1 to 3) MR. A K DUTTA (r-1 to 3) DY.S.G.I.
39	<a href="#">WP(C)/6489/2023</a>	HIMADRI SHANKAR NATH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM MR R M DAS, SC SOCIAL JUSTICE. MRS. R DEVI (r-2) MR. J K GOSWAMI DY.S.G.I.
40	<a href="#">WP(C)/6545/2023</a>	DR. PAWAN SWARNAKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. M H ALI	SC, AG SC, HEALTH

41	<a href="#">WP(C)/6558/2023</a> FIXED	PURABI LAHAN HANDIQUE AND 11 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR P BORA	MR M Z AHMED(R-2 TO 8) MR. S S ROY (C.G.C., R1) MR. A M DUTTA (R-2 TO 8) DY.S.G.I.
	<b>WITH</b>			
42	<a href="#">WP(C)/6015/2023</a>	MRS. BORNALI CHETIA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR SISHIR DUTTA	MR M Z AHMED (R-2 TO 7) MRS. R DEVI (r-1 to 8) MR. A M DUTTA (R-2 TO 7) DY.S.G.I.
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/3325/2023</a> in WP(C)/6015/2023	MRS. BORNALI CHETIA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR SISHIR DUTTA	MR S DUTTA MS S MOCHAHARI ASSTT.S.G.I.
43	<a href="#">WP(C)/6710/2023</a> B/O	SHAILENDRA KUMAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	MRS S BARUAH DY.S.G.I.
44	<a href="#">WP(C)/7251/2023</a> B/O	INDRAJIT TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR	GA, ASSAM
45	<a href="#">WP(C)/502/2024</a>	SHARMILA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM
46	<a href="#">WP(C)/1400/2024</a>	NO.G/105218L RIFLEMAN (GD) RAM PRASAD SHARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	MRS. A GAYAN DY.S.G.I.
		<b>ORDERS</b>		
47	<a href="#">WP(C)/3719/2021</a>	LACHIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM SC, AG MR. R K TALUKDAR SC, FOREST SC, PENSION
48	<a href="#">WP(C)/1121/2022</a>	LAL RUPESH NATH SHAHDEO <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 10 ORS	MR R SENSUA MR D BORAH	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS N GAUTAM SC, I O C
49	<a href="#">WP(C)/7105/2022</a>	NITUL DEKA AND 22 ORS. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 6 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM MS C DAS	SC, APDCL
50	<a href="#">WP(C)/1126/2023</a>	LUTUMONI HALOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	GA, ASSAM MR. J KALITA MR. J KALITA MR. N J GOGOI (R-7) MS S KAR (R-7) DIKSHITA DEKA (R-6) SC, P H E
51	<a href="#">WP(C)/6146/2023</a> B/O	DINAMANI KALITA AND 38 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HEALTH SC, FINANCE
52	<a href="#">MC/30/2024</a> IN WP(C) 5315/2013(D/O) WITH WP(C) 4469/2013(D/O) in WP(C)/5315/2013	KIRAN KUMAR CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S UPADHAY MR. S UPADHAY M SHARMA	SC, PWD
53	<a href="#">MC/35/2024</a> IN WP(C) 3653/2014 (D/O) in WP(C)/3653/2014	DR. CHAMPAK MEDHI and 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS		SC, HEALTH
54	<a href="#">WP(C)/722/2024</a>	PANAKAN RABHA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR B P BORAH MR. U S BORA MR P J DUTTA	GA, ASSAM MR. A K GUPTA (R7-R12) MS B SARMA (R7-R12) SC, REVENUE
55	<a href="#">I.A.(Civil)/1012/2024</a> in WP(C)/4817/2022	PRABHAT CHANDRA DOLOI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS. H	MR. J C CHAUDHURY MR. S M SARMA	GA, ASSAM

	<b>WITH</b> <a href="#">WP(C)/4817/2022</a>	PRABHAT CHANDRA DOLOI AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J C CHAUDHURY MR. S M SARMA	GA, ASSAM
56	<a href="#">WP(C)/1177/2024</a>	NIJU SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M KALITA MR. J HATIMURIA	GA, ASSAM SC, AG SC, P H E SC, FINANCE
57	<a href="#">I.A.(Civil)/1324/2024</a> WITH WP(C) 1049/2021(D/O), WP(C) 1181/2021(D/O), FIXED in Review.Pet./57/2021 <b>WITH</b> <a href="#">Review.Pet./57/2021</a>	PRANAB BARMAN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N K KALITA MR. N K KALITA	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U
	<b>WITH</b> <a href="#">Review.Pet./60/2021</a>	PRANAB BARMAN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA	GA, ASSAM SC, G U
58	<a href="#">Review.Pet./60/2021</a>	SAIFUL HAQUE AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
	<b>WITH</b> <a href="#">I.A.(Civil)/1327/2024</a> in Review.Pet./60/2021	SAIFUL HAQUE AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N K KALITA MR. N K KALITA MR D DEKA	SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U
59	<b>WITH</b> <a href="#">WP(C)/4017/2021</a>	SAURABH KAKATY AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
	<b>WITH</b> <a href="#">I.A.(Civil)/1325/2024</a> in WP(C)/4017/2021	SAURABH KAKATY AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N K KALITA MR. N K KALITA MR D DEKA	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U
60	<b>WITH</b> <a href="#">WP(C)/1002/2023</a>	MS. MOUSUMI BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D BHATTACHARYA MR. K P PATHAK (LEGAL AID COUNSEL)	GA, ASSAM SC, G U
61	<b>WITH</b> <a href="#">WP(C)/3513/2023</a>	KUSHAL CHANDRA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. B CHOWDHURY LEGAL AID COUNSEL	SC, ELEM. EDU GA, ASSAM SC. AGRICULTURE SC, G U SC, WATER RESOURCE
62	<a href="#">I.A.(Civil)/1410/2024</a> WITH WP(C) 5063/2019 (D/O) in Review.Pet./33/2024 <b>WITH</b> <a href="#">Review.Pet./33/2024</a>	PARUL PATHAK, <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K SINGHA B KUMAR MR. M K NEOG	GA, ASSAM SC, AG SC, A S T C SC, FINANCE
	<b>WITH</b> <a href="#">Review.Pet./33/2024</a>	THE STATE OF ASSAM <b>Versus</b> GANESH CHANDRA PATHAK,	MS. M D BORAH	GA, ASSAM SC, AG SC, A S T C SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024

9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR H R CHOUDHURY	03-06-2024	To	05-06-2024
18)	MR. T ISLAM	03-06-2024	To	15-06-2024
19)	MR D K MISHRA	05-06-2024	To	05-06-2024
20)	MR B PRASAD	03-06-2024	To	07-06-2024
21)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
22)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,5th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1381/2024</a>	RAMESH G <b>Versus</b> THE UNION OF INDIA	MR. B D KONWAR SR. ADV. SC, NCB MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN	
2	<a href="#">Bail Appln./1616/2024</a>	PARTHAJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
3	<a href="#">Bail Appln./1617/2024</a>	MRIDUL DEORI <b>Versus</b> THE STATE OF ASSAM	MR. S CHOWDHURY	PP, ASSAM
4	<a href="#">Bail Appln./1618/2024</a>	ROFIQUK ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	PP, ASSAM
5	<a href="#">Bail Appln./1619/2024</a>	NUR ALOM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN U U KHAN MR. S. ALOM	PP, ASSAM
6	<a href="#">Bail Appln./1621/2024</a>	KAPIL ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. S DAS MD A S AHMED MRS. A DAS P. KALITA	PP, ASSAM
<b>MOTION</b>				
7	<a href="#">Crl.Pet./643/2024</a>	TUNTUN RAJAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A H AHMED	PP, ASSAM
8	<a href="#">Crl.Pet./644/2024</a>	GANESH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS S R DAS MR. S K JAIN MR P K KALITA	PP, ASSAM
9	<a href="#">Crl.Pet./645/2024</a>	BASUDEV MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
10	<a href="#">AB/1461/2024</a>	SANJOY DANG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D MEDHI MR. S. PEGU MR. A HUDA	PP, ASSAM

11	<a href="#">AB/1470/2024</a>	IRFAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S A BARBHUYAN T A LASKAR	PP, ASSAM
<b>ADMISSION</b>				
12	<a href="#">Crl.A./144/2024</a> B/O	MUNTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/482/2024</a> <b>in</b> <a href="#">Crl.A./144/2024</a>	MUNTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	PP, ASSAM
13	<a href="#">Crl.Pet./548/2024</a> FIXED	KRISHNA PAUL <b>Versus</b> THE STATE OF ASSAM	MR S SARMAH MR. J GAUTAM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
14	<a href="#">Bail Appln./3455/2023</a> WITH CASE RECORD(SCANNED COPY)	FILTER KALITA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
15	<a href="#">Bail Appln./915/2024</a> WITH CASE RECORD(SCANNED COPY)	SAGAR DHUNGANA <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
16	<a href="#">Bail Appln./1017/2024</a> WITH CASE RECORD(SCANNED COPY)	SWMKHAR DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
17	<a href="#">Bail Appln./1073/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. ANJAR HUSSAIN/ALI @ ANSARUL <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P K SARMA MS R SAHIN	PP, ASSAM
18	<a href="#">Bail Appln./1102/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RANDHIR KUMAR AND 2 ORS. <b>Versus</b> THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	SC, NCB
19	<a href="#">Bail Appln./1364/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. ABDUL KALAM @ HASSAN @ MD. ABDULKALAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
20	<a href="#">Bail Appln./1370/2024</a> FIXED	NIYARUN NESSA @ NEHARUN NESSA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
21	<a href="#">Bail Appln./1415/2024</a> FIXED	ABDUL ALIM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<b>BAIL HEARING</b>				
22	<a href="#">AB/2092/2023</a>	MOZID ALI @ MOJIT ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
23	<a href="#">AB/2147/2023</a>	AZIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
24	<a href="#">AB/2315/2023</a>	HEMANTA TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MS. C NEWME MR A SARANIA MR. R BEZBARUAH	PP, ASSAM
25	<a href="#">AB/2867/2023</a> FIXED	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
26	<a href="#">AB/3025/2023</a>	SOHID ALI <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
27	<a href="#">AB/3606/2023</a>	MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN	PP, ASSAM

28	<a href="#">AB/3916/2023</a> FIXED	SAYEDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
29	<a href="#">AB/3976/2023</a> FIXED	GULBAHAR ALI @ RAHUL SK <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED MR. M HOQUE	PP, ASSAM
30	<a href="#">AB/3993/2023</a>	TOUHID ZAMAN LASKAR @ TAUHID LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N H BARBHUIYA MS. N.A. LASKAR	MR. A M S MAZUMDER PP, ASSAM
31	<a href="#">AB/4033/2023</a>	ROHAN KALITA @ RAHAN KALITA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
32	<a href="#">AB/262/2024</a>	TUWARAM DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY MD E AHMED MD IMRAN	PP, ASSAM
33	<a href="#">AB/286/2024</a>	NABAJIT KALITA ALIAS GANESH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
34	<a href="#">AB/380/2024</a>	MOIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
35	<a href="#">AB/561/2024</a>	SAIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
36	<a href="#">AB/570/2024</a>	AMARJYOTI DEKA <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
37	<a href="#">AB/711/2024</a> WITH OFFICE NOTE, B/O	SINDU MOMIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
38	<a href="#">AB/823/2024</a> WITH OFFICE NOTE, B/O	BADSHA SK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K AHMED	MR F A LASKAR (R-2) S HOQUE (R-2) PP, ASSAM
39	<a href="#">AB/824/2024</a> WITH OFFICE NOTE, B/O	RASHIDA BIBI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K AHMED MD A ISLAM M AHMED	MR F A LASKAR (R-2) S HOQUE (R-2) PP, ASSAM
40	<a href="#">AB/1143/2024</a> WITH OFFICE NOTE, B/O	MOIDUL HOQUE SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS J DUTTA MR. A K AHMED MD A ISLAM	MR. A F N U MOLLAH(R-2) K ZAMAN(R-2) PP, ASSAM
41	<a href="#">AB/1222/2024</a> FIXED	DIGANTA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N DEKA MR SAURADEEP DEY	PP, ASSAM
42	<a href="#">AB/1361/2024</a> FIXED	MD. ASHIF ALI @ ASHIF ALI <b>Versus</b> THE UNION OF INDIA	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	MR. K K PARASAR DY.S.G.I.

#### **ORDERS**

43	<a href="#">Crl.A./395/2023</a> WITH LCR 5 FILES, FIXED	ROHAM ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1027/2023</a> <b>in</b> Crl.A./395/2023	ROHAM ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
44	<a href="#">Crl.Pet./527/2023</a> B/O	AJIT KR. GOGOI @ AJIT GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
45	<a href="#">I.A.(Crl.)/973/2023</a> WITH LCR 2 FILES, B/O <b>in</b> Crl.A./284/2023	SAHIDUL ISLAM, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM

**WITH**  
[Crl.A./284/2023](#)

SAHIDUL ISLAM  
**Versus**  
THE STATE OF ASSAM AND ANR.

MRS S RAHANA  
MR. A M AHMED  
MR. A AHMED  
P. GHOSH  
PP, ASSAM

46 [Crl.Pet./1088/2023](#)  
B/O

MOTIUR RAHMAN LASKAR  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR. A K PURKAYASTHA  
MRS. R RONGMEI  
MS. J GHOSH  
PP, ASSAM

47 [I.A.\(Crl.\)/1253/2023](#)  
B/O  
in [Crl.Rev.P./10444/2023](#)

AMINUL ISLAM  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. A CHOUDHURY  
MR S ISLAM  
MS. A KAUSHAR  
MR. K R PATGIRI (R-2)  
MS. CHITRALEKHA DAS (R-2)  
MS. K BARMAN (R-2)  
PP, ASSAM

**WITH**  
[Crl.Rev.P./10444/2023](#)  
(Filing Number)

AMINUL ISLAM  
**Versus**  
THE STATE OF ASSAM AND ANR (B)

MR. A CHOUDHURY

48 [W.P.\(Crl.\)/10/2024](#)  
WITH LCR, FIXED

PAPPU KUMAR SAHANI  
**Versus**  
NARCOTICS CONTROL BUREAU ANR.

MR. FIRUZ KHAN  
MR U CHAUDHURY  
MR. ABHIJIT MENA  
M. GLORY  
Q. KIBA  
K. SUMI  
MS LITO AWOMI  
PP, ASSAM  
SC, NCB

49 [I.A.\(Crl.\)/274/2024](#)  
B/O  
in [Crl.Rev.P./1739/2024](#)

DEBASHIS PAUL  
**Versus**  
BANHISIKHA PAUL DEB

MR H BETALA  
MR C KUMAR  
MR. K KASHYAP  
MR. M MORE  
MR. N D SARMA

**WITH**  
[Crl.Rev.P./1739/2024](#)  
(Filing Number)

DEBASHIS PAUL  
**Versus**  
BANHISIKHA PAUL DEB B

MR C KUMAR

**HEARING**

50 [Crl.A./59/2018](#)  
WITH LCR 8 FILES, FIXED

PARAMA DAS  
**Versus**  
THE STATE OF ASSAM AND ANR

MR H BEZBARUA  
MR. S J SARMAH  
PP, ASSAM

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=====  
LEAVE NOTE OF ADVOCATES FOR 05/06/2024  
-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
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10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
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12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
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20)	MR B PRASAD	03-06-2024	To	07-06-2024
21)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
22)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,5th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 19**

**[CIVIL BENCH-II AND MAC. APPEAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">MACApp./518/2022</a> (AT 10:30 AM)	THE BAJAJ ALLIANZ GENERAL INSURANCE CO LTD <b>Versus</b> BIBHA MISHRA AND 6 ORS (F)	MR. A BHATTACHARYYA	MR. K R PATGIRI (R-6 AND 7) MR. M KHAN for (R-1,2,4 and 5) MS. U HAZARIKA (R-6 AND 7)
<b>ADMISSION</b>				
2	<a href="#">WP(C)/7226/2019</a>	PAHUMARA ANCHALIK ME SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A BARKATAKI MR B KAUSHIK MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU GA, ASSAM MR. N J KHATANIAR, SC, ELEMENTARY EDUCATION DEPARTMENT MR P NAYAK, SC, FINANCE DEPARTMENT AS WELL BTC. SC, BTC SC, FINANCE
3	<a href="#">WP(C)/9523/2019</a>	RAM CHARAN BHARALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. M DAS	SC, HIGHER EDU MR. P MAHANTA (R-5,6) SC, AG MR. R K TALUKDAR (R-4) MS. P SAHARIA (R-5,6) SC, FINANCE
4	<a href="#">WP(C)/876/2020</a>	GOUR PRASAD HAZAM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY	SC, SEC. EDU.
5	<a href="#">WP(C)/938/2020</a>	ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/1850/2020</a> <b>in</b> WP(C)/938/2020	ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H DAS	SC, COTTON UNIVERSITY MR. P D NAIR

	<b>WITH</b> <a href="#">I.A.(Civil)/2236/2021</a> in WP(C)/938/2020	DR. ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY
6	<b>WITH</b> <a href="#">WP(C)/9474/2019</a>	DR. ANUPAM DAS AND 4 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 5 ORS	MR H DAS MR. B C DEKA	SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR
7	<b>WITH</b> <a href="#">WP(C)/285/2020</a>	MANOJ KUMAR DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
8	<b>WITH</b> <a href="#">WP(C)/5195/2020</a>	DR MANOJ KUMAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
9	<a href="#">WP(C)/3431/2020</a>	SHAFIQUE AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC, SEC. EDU.
10	<a href="#">WP(C)/4864/2021</a>	ABDUL MALEK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
11	<a href="#">WP(C)/654/2022</a>	SMTI. JYOTI PEGU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR H MAZUMDER	SC, EDU SC, FINANCE
12	<a href="#">WP(C)/5108/2022</a>	SATYENDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY	SC, ELEM. EDU SC, BTC SC, FINANCE
13	<a href="#">WP(C)/5699/2022</a>	MANIKA BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	SC, AG MR. A KHANIKAR (R7) SC, EDU SC, FINANCE
14	<a href="#">WP(C)/6229/2022</a>	ARABJAN NESSA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU GA, ASSAM
15	<a href="#">WP(C)/6284/2022</a>	RANJIT NARZARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, APSC SC, N C T E
16	<a href="#">WP(C)/6299/2022</a>	DR. DIMA RANI BORGHAIN AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU MR H GUPTA MR H GUPTA ASSTT.S.G.I. SC, U G C
17	<a href="#">WP(C)/8344/2022</a>	MAFIDUL ISLAM AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. R SARMA MR. M DEKA	SC, ELEM. EDU GA, ASSAM MR J C BORAH SC, SSA
18	<a href="#">WP(C)/8440/2022</a>	SHIBU PAUL <b>Versus</b> THE GAUHATI UNIVERSITY AND 4 ORS	MR B CHANDA MR. M K SHARMA	MR. P HAZARIKA (R-5) P. BORAH (R-5) MR. H S BORAH (R-5) SC, G U
19	<a href="#">WP(C)/178/2023</a>	ALL ASSAM MIDDLE SCHOOL SCIENCE TEACHERS ASSOCIATION AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM SC, N C T E SC, FINANCE
20	<a href="#">WP(C)/247/2023</a>	JURI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A K BORO MR D S DEKA	MR. M A LASKAR (r-5) MS A HUSSAIN (r-5) S AHMED (r-5) SC, SEC. EDU.

21	<a href="#">WP(C)/280/2023</a>	LARLIE BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA B B HUSSAIN	GA, ASSAM SC, BTC
22	<a href="#">WP(C)/384/2023</a>	ABDUR REZZAQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J AHMED MR. M RAHMAN MS A HUSSAIN MR Z RAHMAN MS J YESMIN	GA, ASSAM MR. M I HUSSAIN (r-6,7) MR. R ISLAM (r-6,7) N. UDDIN (r-6,7) SC, SEC. EDU.
23	<a href="#">WP(C)/1893/2023</a>	PURABI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H RAHMAN MS P AGARWAL MR I HASIEB MR. B J DAS	MR. R MAZUMDAR (r-3,4) MR H BEZBARUA (r-3,4) MR. R DEKA (r-3,4) SC, EDU
24	<a href="#">WP(C)/962/2024</a>	MASUM AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER MR M ISLAM	SC, ELEM. EDU GA, ASSAM
<b>ORDERS</b>				
25	<a href="#">I.A.(Civil)/529/2019</a> in MACApp./1057/2019	SRI BIKSH CHANDRA DAS AND ANR <b>Versus</b> DIPUMONI SAIKIA	MR. P K DAS MS. S SARMAH	MR. R GOSWAMI Ms. J BARUAH
	<b>WITH</b> <a href="#">MACApp./1057/2019</a> (Filing Number)	SRI BIKSH CHANDRA DAS AND ANR <b>Versus</b> DIPUMONI SAIKIA	MR. P K DAS	
26	<a href="#">I.A.(Civil)/2063/2019</a> in MACApp./4954/2019	MRS. NASIRA AHMED AND 3 ORS. <b>Versus</b> UNITED INDIA INSURANCE CO. LTD.,	MR D MONDAL MR. P SARMA	MR. R C PAUL
	<b>WITH</b> <a href="#">MACApp./4954/2019</a> (Filing Number)	MRS. NASIRA AHMED AND 3 ORS <b>Versus</b> MD. HABIB ALI AND 2 ORS		
27	<a href="#">I.A.(Civil)/1283/2021</a> in MACApp./18824/2019	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> KAMALA RAJKUMARI AND 4 ORS.	MR. S K GOSWAMI MS P SARMA MR R SHARMA	MS. D J BORAH (R1) MRS. R RONGMEI (R1) N. LOHE (R1) E. YANTHAN (R1)
	<b>WITH</b> <a href="#">MACApp./18824/2019</a> (Filing Number)	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> SMT. KAMALA RAJKUMARI AND 4 ORS.	MR. S K GOSWAMI	
28	<a href="#">MACApp./230/2022</a>	SARASWATI BASFOR AND 2 ORS. <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA MR R.D. BHUYAN MR A AGARWALA	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS R DEVI
29	<a href="#">MACApp./696/2022</a> WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. TUNU DAS AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. P GOHAIN (r-1,2) MR. A K GUPTA (r-1,2) MR B KALITA (r-1,2) MR. A BHATTACHARYYA (R-1, 2) MR. S SINGH (R-1, 2)
	<b>WITH</b> <a href="#">I.A.(Civil)/2831/2022</a> in MACApp./696/2022	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. TUNU DAS AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A BHATTACHARYYA (R-1, 2)) MR. S SINGH (R-1, 2)
30	<a href="#">MACApp./706/2022</a> WITH LCR	RADHABALLAV DAS AND 3 ORS. <b>Versus</b> PRALAY PURKAYASTHA AND 2 ORS.	MR. A T SARKAR MS S PATAR	MR. A J SAIKIA (R-3) MR. B KAKATI (R-3) M CHETIA (R-3) MR. S. PEGU (R-3)
31	<a href="#">MC/73/2023</a> IN MACApp./886/2018 (D/O) in I.A.(Civil)/3574/2018	SMT MONALISA KALITA AND 3 ORS <b>Versus</b> M/S B.L. AGARWALA AND 2 ORS	MR J ISLAM	
	<b>WITH</b> <a href="#">I.A.(Civil)/2830/2023</a>	SMT MONALISA KALITA AND 3 ORS <b>Versus</b> M/S B.L. AGARWALA AND 2 ORS	MR J ISLAM	



32	<a href="#">I.A.(Civil)/459/2023</a> in MACApp./1166/2023	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> AYNUL HAQUE BARBHUYAN AND 10 ORS.	MS L SHARMA MR. K K BHATTA	MR. M TALUKDAR (R-1 TO 4) MR. R GOSWAMI (r-11) MS. M SAIKIA (r-11) MR. A SHAKIL (R-1 TO 4)
	<b>WITH</b> <a href="#">MACApp./1166/2023</a> (Filing Number)	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> AYNUL HAQUE BARBHUYAN AND 10 ORS. H	MR. K K BHATTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1168/2023</a> (Filing Number)	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> AYNUL HAQUE BARBHUYAN AND 10 ORS. H	MR. K K BHATTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1169/2023</a> (Filing Number)	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> AYNUL HAQUE BARBHUYAN AND 10 ORS. H	MR. K K BHATTA	
33	<a href="#">I.A.(Civil)/576/2023</a> WITH LCR in MACApp./327/2022	PUJA DAS AND ANR. <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD.	MR. A R AGARWALA	MR. A J SAIKIA
	<b>WITH</b> <a href="#">MACApp./327/2022</a>	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> PUJA DAS AND 3 ORS.	MR. A J SAIKIA MR. B KAKATI MR G S BORO	MR. A R AGARWALA (r-1) MS. R LAILA (r-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1843/2023</a> in MACApp./327/2022	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> PUJA DAS AND 3 ORS.	MR. A J SAIKIA MR. S. PEGU	MR. A R AGARWALA
34	<a href="#">I.A.(Civil)/1699/2023</a> in MACApp./7009/2023	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> JITUMONI KAKATI AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. N. DEBNATH (R-1 to 3)
	<b>WITH</b> <a href="#">MACApp./7009/2023</a> (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> JITUMONI KAKATI AND 4 ORS. E	MS. R D MOZUMDAR	
35	<a href="#">I.A.(Civil)/1752/2023</a> in MACApp./6931/2023	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MUKUL CH. BORDOLOI AND 2 ORS.	MR. P J BARMAN	
	<b>WITH</b> <a href="#">MACApp./6931/2023</a> (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MUKUL CH. BORDOLOI AND 2 ORS. E	MR. P J BARMAN	
36	<a href="#">I.A.(Civil)/2257/2023</a> WITH LCR in MACApp./372/2022	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SRI NIRANJAN DEKA AND 2 ORS	MR. K K BHATRA	MR S C PANDIT
	<b>WITH</b> <a href="#">MACApp./372/2022</a>	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SRI NIRANJAN DEKA AND 2 ORS (E)	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR S C PANDIT
	<b>WITH</b> <a href="#">I.A.(Civil)/2047/2022</a> in MACApp./372/2022	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SRI NIRANJAN DEKA AND 2 ORS (E)	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR S C PANDIT
37	<a href="#">I.A.(Civil)/2474/2023</a> in MACApp./6779/2023	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SOBHA LIMBU RAI AND 3 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	MR. N. DEBNATH (R-1,2)

	<b>WITH</b> <a href="#">MACApp./6779/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SOBHA LIMBU RAI AND 3 ORS. E	MR SISHIR DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/6780/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SOBHA LIMBU RAI AND 3 ORS. E	MR SISHIR DUTTA	
38	<a href="#">I.A.(Civil)/2740/2023</a> <b>in</b> MACApp./10664/2023	JAMELA AHMED @ MAINA BEGUM <b>Versus</b> HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	MR. K K BHATTA (R-1) MR. S AHMED (r-2,3) MR M RAHMAN (r-2, 3) MS N AKTAR (r-2,3)
	<b>WITH</b> <a href="#">MACApp./10664/2023</a> (Filing Number)	JAMELA AHMED @ MAINA KHATUN <b>Versus</b> HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS. B	MR. A R AGARWALA	
39	<a href="#">I.A.(Civil)/2967/2023</a> <b>in</b> MACApp./10931/2023	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> JAYRAM CHOUHAN AND 2 ORS.	MS. M CHOUDHURY MS M DAS	MR. S CHAUHAN (R-1) MR. P MAZUMDER (R-1) M. BORUAH (R-1) R DEB (R-1)
	<b>WITH</b> <a href="#">MACApp./10931/2023</a> (Filing Number)	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> JAYRAM CHOUHAN AND 2 ORS A	MS. M CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/10932/2023</a> (Filing Number)	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> JAYRAM CHOUHAN AND 2 ORS A	MS. M CHOUDHURY	
40	<a href="#">I.A.(Civil)/3062/2023</a> <b>in</b> MACApp./12256/2023	JOTASNA DAS AND ANR. <b>Versus</b> NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MS. R LAILA MD. K ALI	MRS. D DAS BARMAN (r-1) MS G DAS (r-1) MS. P CHUTIA (r-1)
	<b>WITH</b> <a href="#">MACApp./12256/2023</a> (Filing Number)	JOTASNA DAS AND ANR <b>Versus</b> NATIONAL INSURANCE COMPANY LTD. AND 2 ORS. A	MR. A R AGARWALA	
41	<a href="#">I.A.(Civil)/3134/2023</a> <b>in</b> MACApp./12399/2023	SHEFALI BHOWMIK AND 3 ORS. <b>Versus</b> THE DIVISIONAL MANAGER AND 2 ORS.	MR. S ALIM MR. A T SIKDER	
	<b>WITH</b> <a href="#">MACApp./12399/2023</a> (Filing Number)	SHEFALI BHOWMIK AND 3 ORS. <b>Versus</b> THE DIVISIONAL MANAGER AND 2 ORS. A	MR. S ALIM	
42	<a href="#">I.A.(Civil)/3278/2023</a> <b>in</b> MACApp./11825/2023	RAHIM ALI @ ABDUR RAHIM ALI AND 2 ORS <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MS. R LAILA MD. K ALI	MR. R C PAUL (r-1)
	<b>WITH</b> <a href="#">MACApp./11825/2023</a> (Filing Number)	RAHIM ALI @ ABDUR RAHIM ALI AND 2 ORS <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS. B	MR. A R AGARWALA	
43	<a href="#">I.A.(Civil)/3300/2023</a> <b>in</b> MACApp./13513/2023	RUPAM BORO <b>Versus</b> ORIENTAL INSURANCE CO. LTD AND 4 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	MR. J KALITA (R-1)
	<b>WITH</b> <a href="#">MACApp./13513/2023</a> (Filing Number)	RUPAM BORO <b>Versus</b> ORIENTAL INSURANCE CO. LTD AND 4 ORS. A	MR. A R AGARWALA	

44	<a href="#">I.A.(Civil)/3697/2023</a> in MACApp./14110/2023	PINKI BHOWMICK @ PINKI BHUMIK PAUL AND 3 ORS. <b>Versus</b> TATA AIG GENERAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
	<b>WITH</b> <a href="#">MACApp./14110/2023</a> (Filing Number)	PINKI BHOWMICK @ PINKI BHUMIK AND 3 ORS. <b>Versus</b> TATA AIG GENERAL INSURANCE COMPANY LTD AND 2 ORS. B	MR. A R AGARWALA	
45	<a href="#">I.A.(Civil)/3711/2023</a> WITH LCR in MACApp./164/2023	RINA DEVI AND 2 ORS. <b>Versus</b> UNITED INDIA INSURANCE CO. LTD.	MR P K SARMA MR R S CHAUHAN	MR. A SAIKIA
	<b>WITH</b> <a href="#">MACApp./164/2023</a>	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> RINA DEVI AND 4 ORS.	MR. A J SAIKIA MS N RABHA MR. S. PEGU	MR. A MANNAF(R-1,2,3) MR P K SARMA (R-2,3) MR R S CHAUHAN (R-2,3) MR S H SIKDAR (R- 4) MR. S HAQUE (R- 4) S YESMIN (R- 4) MS S ABDULLAH (R- 4)
46	<a href="#">I.A.(Civil)/3772/2023</a> IN MACApp./43/2023 (D/O) in MACApp./43/2023	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SRI MRINMOY JYOTI HAZARIKA and 3 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	MR. P SARMAH
	<b>WITH</b> <a href="#">MC/91/2023</a>	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SRI MRINMOY JYOTI HAZARIKA and 3 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
47	<a href="#">I.A.(Civil)/3788/2023</a> in MACApp./14590/2023	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MITHUN BANIK AND 2 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	
	<b>WITH</b> <a href="#">MACApp./14590/2023</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MITHUN BANIK AND 2 ORS. A	MR. A J SAIKIA	
48	<a href="#">I.A.(Civil)/19/2024</a> in MACApp./15602/2023	MD. ROHIM UDDIN LASKAR <b>Versus</b> MUSSTT NEWARUN BEGUM BARBHUIYA AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR T KALITA (R-3) MR. A KAKATI (R-3)
	<b>WITH</b> <a href="#">MACApp./15602/2023</a> (Filing Number)	MD. ROHIM UDDIN LASKAR <b>Versus</b> MUSSTT NEWARUN BEGUM BARBHUIYA AND 2 ORS. F	MR. M H RAJBARBHUIYAN	
49	<a href="#">MACApp./52/2024</a>	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> ELA BORPATA GOHAIN @ ELA BORPATR GOHAIN DIHINGIA AND 3 ORS F	MR. A J SAIKIA MR. B KAKATI MR. S. PEGU	MR. N BORUAH(R-1,2) MR S ARAFAT(R-1,2)
50	<a href="#">I.A.(Civil)/179/2024</a> in MACApp./7/2024	DILIP BHAGABATI <b>Versus</b> SANATAN DEKA AND ANR.	MR. A R AGARWALA MR ADITYA AGARWALA	
	<b>WITH</b> <a href="#">MACApp./7/2024</a> (Filing Number)	DILIP BHAGABATI <b>Versus</b> SANATAN DEKA AND ANR. F	MR. A R AGARWALA	
51	<a href="#">I.A.(Civil)/433/2024</a> WITH LCR in MACApp./672/2022	SUBASH NAYAK AND ANR. <b>Versus</b> ORIENTAL INSURANCE CO. LTD.	MR D MONDAL	MRS. M CHOWDHURY
	<b>WITH</b> <a href="#">MACApp./672/2022</a>	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SUBASH NAYAK AND ANR.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR D MONDAL (R-1) DR. U BARUAH (R1)

52	<a href="#">I.A.(Civil)/754/2024</a> in <a href="#">MACApp./2224/2024</a>	DEBAJITA @ GHUNESA PEGU <b>Versus</b> THE NEW INDIA ASSURANCE COM LTD AND ANR	B R DAS MS M BHARATI	MR S DUTTA (R-1) MS S MOCHAHARI (R-1) MR. S DUTTA (R-1)
	<b>WITH</b> <a href="#">MACApp./2224/2024</a> (Filing Number)	DEBAJITA @ GHUNESA PEGU <b>Versus</b> THE NEW INDIA ASSURANCE COM LTD AND ANR B	B R DAS	
53	<a href="#">I.A.(Civil)/1422/2024</a> in <a href="#">I.A.(Civil)/394/2023</a>	BINA DAS AND ANR. <b>Versus</b> M/S NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. A BHATTACHARYYA	MR. A ACHARYA MR B ACHARYYA
	<b>WITH</b> <a href="#">I.A.(Civil)/394/2023</a>	BINA DAS AND ANR. <b>Versus</b> M/S NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. A BHATTACHARYYA	MRS B ACHARYA (r-1) MR. A ACHARYA (r-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1423/2024</a> in <a href="#">I.A.(Civil)/394/2023</a>	BINA DAS AND ANR. <b>Versus</b> M/S NEW INDIA ASSURANCE CO. LTD. AND 2 ORS. E	MR. A BHATTACHARYYA	MR. A ACHARYA MR B ACHARYYA
	<b>WITH</b> <a href="#">I.A.(Civil)/1424/2024</a> in <a href="#">I.A.(Civil)/394/2023</a>	BINA DAS AND ANR. <b>Versus</b> M/S NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. A BHATTACHARYYA	MR. A ACHARYA MR B ACHARYYA
	<b>WITH</b> <a href="#">MACApp./31/2023</a> (Filing Number)	BINA DAS AND ANR. <b>Versus</b> M/S NEW INDIA ASSURANCE CO. LTD. AND 2 ORS. B	MR. A BHATTACHARYYA	
55	<a href="#">I.A.(Civil)/1433/2024</a> in <a href="#">I.A.(Civil)/1542/2023</a>	TARINI KANTA BORAH <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD.	MRS. UMA CHAKRABORTY MRS. M CHATTERJEE	MR. R GOSWAMI
	<b>WITH</b> <a href="#">I.A.(Civil)/1542/2023</a>	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> KUMARI TANTI AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MRS. UMA CHAKRABORTY (R-2) MRS. M CHATTERJEE (R-2)
	<b>WITH</b> <a href="#">MACApp./635/2023</a> (Filing Number)	NEW INDIA ASSURANCE LTD. <b>Versus</b> KUMARI TANTI AND ANR . A	MS. M SAIKIA	

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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024

16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR H R CHOUDHURY	03-06-2024	To	05-06-2024
18)	MR. T ISLAM	03-06-2024	To	15-06-2024
19)	MR D K MISHRA	05-06-2024	To	05-06-2024
20)	MR B PRASAD	03-06-2024	To	07-06-2024
21)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
22)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,5th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

#### [CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1614/2024</a>	SAMIR SHARMAH <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR M H CHOUDHURY MS F INTAZ MR. W A SHEIKH	PP, ASSAM
<b>ADMISSION</b>				
2	<a href="#">Crl.Rev.P./541/2022</a> WITH LCR 14 FILES	MD. JAMALUDDIN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR K L GUPTA (R-2) PP, ASSAM
3	<a href="#">Crl.Rev.P./118/2023</a> WITH LCR 2 FILES	MD. JAINAL ABEDIN <b>Versus</b> SAJA BEGUM	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH	MR N BARMAN
4	<a href="#">Crl.Rev.P./323/2023</a>	MRINAL MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	MR. A R TALUKDAR (R-2) MRS. R DEVI (R-2) MS. D CHOUDHURY (R-2) PP, ASSAM
5	<a href="#">Crl.A./173/2024</a>	NARENDRA KUMAR CHAURASIA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
	<b>WITH</b> <a href="#">I.A.(Crl.)/524/2024</a> <b>in</b> Crl.A./173/2024	NARENDRA KUMAR CHAURASIA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
<b>BAIL HEARING (BA)</b>				
6	<a href="#">Bail Appln./3773/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	TUNTUN MAHATO <b>Versus</b> THE UNION OF INDIA	G UDDIN P ADHIKARI MR A K AZAD	SC, NCB
7	<a href="#">Bail Appln./4037/2023</a> WITH CASE RECORD(SCANNED COPY)	SHOAIB AKHTAR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM

8	<a href="#">Bail Appln./44/2024</a> WITH CASE RECORD(SCANNED COPY)	AHMED HUSSAIN @ AHMOD HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
9	<a href="#">Bail Appln./121/2024</a> WITH CASE RECORD(SCANNED COPY)	SIIVICHO JOHN THRO AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
10	<a href="#">Bail Appln./429/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ENNUSH ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. H ALI MS S. BEGUM	PP, ASSAM
11	<a href="#">Bail Appln./1130/2024</a> WITH CASE RECORD(SCANNED COPY)	RUPJYOTI BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B BORA MR P S RAJA MR A B DUTTA	PP, ASSAM
12	<a href="#">Bail Appln./1131/2024</a> WITH CASE RECORD(SCANNED COPY)	MD. MUHAMMAD NADEER @ NAHEED KHAN @ NADEER <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M HUSSAIN MR. K KALITA MR. P DUTTA	PP, ASSAM
13	<a href="#">Bail Appln./1385/2024</a> FIXED	KILUWAR ALI @ KILWAR ALI @ KILU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
14	<a href="#">Bail Appln./1423/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
15	<a href="#">Bail Appln./1446/2024</a>	BILLAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
16	<a href="#">Bail Appln./1487/2024</a> FIXED	TAFIKUL RAHMAN @ BABU <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM
<b>BAIL HEARING</b>				
17	<a href="#">AB/3418/2023</a>	KHANDAKAR MOIDUL ISLAM @ MOIDUL ISLAM KHANDAKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
18	<a href="#">AB/3474/2023</a>	BORSHA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA	PP, ASSAM
19	<a href="#">AB/3905/2023</a>	DHANAKANWA LAKRA @ PASCAL URANG AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	PP, ASSAM
20	<a href="#">AB/4177/2023</a>	MUSTAFA AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
21	<a href="#">AB/4230/2023</a>	FORIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
22	<a href="#">AB/118/2024</a>	AJJUR RAHMAN @ AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
23	<a href="#">AB/374/2024</a>	DEWAN HAIDAR ALI <b>Versus</b> THE STATE OF ASSAM	MR J MOLLAH MR J DAS MRS. A BHANU MS. S P DAS	PP, ASSAM
24	<a href="#">AB/495/2024</a> WITH OFFICE NOTE	ABDUL MOTALEB SK. @ MOTALEF HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	MR. N ALAM R K (r-2) MS M MALIK (r-2) PP, ASSAM
25	<a href="#">AB/501/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ABDUL KASEM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM

26	<a href="#">AB/580/2024</a>	MRINAL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR A KALITA MR P CHOUDHURY MS B GOSWAMI MR N KALITA MS P SAIKIA	PP, ASSAM
27	<a href="#">AB/641/2024</a> WITH OFFICE NOTE	SAHIDULLAH LASKAR @ SAIDULLAH LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
28	<a href="#">AB/645/2024</a> FIXED	SRI JUBUL KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
29	<a href="#">AB/647/2024</a> WITH OFFICE NOTE	SOIDUL ALOM LASKAR @ SAIDUL ALOM LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
30	<a href="#">AB/934/2024</a> FIXED	RIJUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	PP, ASSAM
31	<a href="#">AB/998/2024</a>	MONOWARA BEGUM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
32	<a href="#">AB/1013/2024</a>	ENAMUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
33	<a href="#">AB/1110/2024</a> FIXED	PRIYABRAT HAZARIKA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. B HAZARIKA MR D MAHANTA	PP, ASSAM
34	<a href="#">AB/1236/2024</a> FIXED	DEVO CHANDARA SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
35	<a href="#">AB/1249/2024</a> WITH OFFICE NOTE	SAIRUDDIN ALI @ SAIRUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D KALITA	PP, ASSAM
36	<a href="#">AB/1305/2024</a> FIXED	RITAMONI BHARALUA <b>Versus</b> THE STATE OF ASSAM	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
<b>ORDERS</b>				
37	<a href="#">I.A.(CrI.)/524/2020</a> (SINCE DISPOSED OFF), WITH OFFICE NOTE OF THE REGISTRAR GENERAL, CRL.PET. 1005/2015(D/O) <b>in</b> CrI.Pet./1005/2015	GHANASHYAM KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D KALITA	PP, ASSAM
38	<a href="#">CrI.A./3/2024</a> WITH OFFICE NOTE, LCR 4 FILES	SURESH SARMA @ SURESH CHANDRA DEV SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H K NATH MR J BORAH MR. K KAKOTI A J KASHYAP MS T PARASHAR	PP, ASSAM
39	<a href="#">W.P.(CrI.)/4/2024</a> FIXED	SANTANU GHOSH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B DEKA MS P BARUAH S AZIZ MS N T MANPOONG	GA, ASSAM
40	<a href="#">CrI.L.P./19/2024</a> <b>in</b> CrI.A./4423/2024  <b>WITH</b> <a href="#">CrI.A./4423/2024</a> (Filing Number)	DIPAK KUMAR CHAKRABARTY <b>Versus</b> KALPAJYOTI NEOG AND ANR.  DIPAK KUMAR CHAKRABARTY <b>Versus</b> KALPAJYOTI NEOG AND ANR (H)	MR A SAIKIA  MR A SAIKIA	PP, ASSAM



41	<a href="#">Crl.Rev.P./35/2024</a> WITH OFFICE NOTE, LCR 2 FILES	DR. BISWAJIT SURAJ MALAKAR <b>Versus</b> SMRITILEKHA KAKOTY	MR. J C CHAUDHURY MR. D C C PHUKAN MD. A SAHAD MR S P DAS MR. M H ALI MS C BORA MS. S BAISHYA	
42	<a href="#">Review.Pet./92/2024</a> WP(C) 5984/2023(D/O), FIXED	THE UNION OF INDIA AND ANR <b>Versus</b> SANJIB BHARTI AND ORS.	MR. K K PARASAR	MR. R MAZUMDAR
43	<a href="#">Crl.A./109/2024</a> WITH LCR 4 FILES	KAMRUL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/361/2024</a> <b>in</b> Crl.A./109/2024	KAMRUL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	
44	<a href="#">Crl.Rev.P./168/2024</a> FIXED	BIKASH AGARWAL @ SRI VIKASH AGARWAL <b>Versus</b> SANJAY DEB	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	
<b>QUASHMENT</b>				
45	<a href="#">Crl.Pet./82/2018</a> FIXED	UPENDRA GOGOI @ UPEN CHANDRA GOGOI <b>Versus</b> NARAYAN BHUYAN	MRS R BEGUM MR. P KATAKI MS. M DEVI	MR. T ISLAM MR. K PRASAD MS. R DEKA
46	<a href="#">Crl.Pet./21/2024</a> WITH LCR (TWO FILES).	DEEP GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S KHOUND MS. N BORAH	MR. A LAL(r-2) PP, ASSAM
47	<a href="#">Crl.Pet./461/2024</a> WITH LCR (ONE FILE).	MIZANUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MS. NISHA BEGUM	PP, ASSAM
48	<a href="#">Crl.Pet./505/2024</a> FIXED	DR. MONGVE KRO AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR SARFRAZ NAWAZ MD F FARIDI	PP, ASSAM
49	<a href="#">Crl.Pet./584/2024</a> FIXED	LOREN TERON @ LAWRENCE TERON <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MR. A KHANDAKAR	PP, ASSAM
50	<a href="#">Crl.Pet./608/2024</a> FIXED	AKHLAI UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODhani	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024

14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR H R CHOUDHURY	03-06-2024	To	05-06-2024
18)	MR. T ISLAM	03-06-2024	To	15-06-2024
19)	MR D K MISHRA	05-06-2024	To	05-06-2024
20)	MR B PRASAD	03-06-2024	To	07-06-2024
21)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
22)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ For Wednesday,5th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1620/2024</a>	IBRAHIM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M ISLAM MR K THAKUR MR D MEDHI B ALI SK MS. P. NAIDING	PP, ASSAM
2	<a href="#">Bail Appln./1623/2024</a>	HITESH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
3	<a href="#">Bail Appln./1624/2024</a>	ATOWAR ALI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
4	<a href="#">Bail Appln./1625/2024</a>	NABAJYOTI BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
<b>MOTION</b>				
5	<a href="#">Crl.Rev.P./428/2023</a>	RAKESH NATH <b>Versus</b> SHYAM SUNDAR SHARMA	MR C GOSWAMI	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER MS. M BARUAH
6	<a href="#">Crl.Pet./336/2024</a>	EYAHIIYA KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	MR. S RAHMAN PP, ASSAM
7	<a href="#">AB/1462/2024</a>	SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A MOBARAQUE	PP, ASSAM
8	<a href="#">AB/1464/2024</a>	RUHUL AMIN @ RUFUL AMIN <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL MR. T SARMA R ISLAM	PP, ASSAM
9	<a href="#">AB/1466/2024</a>	HEKMOT ALI <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM

10	<a href="#">AB/1467/2024</a>	AFSAR ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	PP, ASSAM
11	<a href="#">AB/1469/2024</a>	AZIM ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
<b>ADMISSION</b>				
12	<a href="#">Crl.Pet./1359/2023</a> WITH LCR 1 FILE(SCANNED COPY)	ARUP KUMAR SHARMA <b>Versus</b> RAM LAKHAN GUPTA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH
13	<a href="#">Crl.Rev.P./102/2024</a> FIXED	MD. DELOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MS. K K CHETIA PHUKAN	MR. N H MAZARBHUIYAN (R-2) MR. M H SAIKIA (R-2) MR. R I BHUYAN (R-2) PP, ASSAM
14	<a href="#">Crl.Pet./136/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SHAHIDUR RAHMAN @ SHAHIDUL ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR G P CHETIA MR A BASUMATARY	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
15	<a href="#">Bail Appln./955/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL HASIM <b>Versus</b> THE STATE OF ASSAM	A RAHMAN MR. S. SUR	PP, ASSAM
16	<a href="#">Bail Appln./1193/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAMBHU NANDI <b>Versus</b> THE UNION OF INDIA	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	SC, DRI SC, NCB
17	<a href="#">Bail Appln./1363/2024</a> FIXED	HARESWAR DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
18	<a href="#">Bail Appln./1419/2024</a> FIXED	SORIOT ALI <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
19	<a href="#">Bail Appln./1430/2024</a> FIXED	SANTOSH SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR. A DHANUKA	PP, ASSAM
20	<a href="#">Bail Appln./1437/2024</a> FIXED	SAKRUL ISLAM @ SAMIR <b>Versus</b> THE STATE OF ASSAM	MR D MEDHI MS. P. NAIDING	PP, ASSAM
21	<a href="#">Bail Appln./1497/2024</a> FIXED	IRSAD ALI @ IRSHAD ALI <b>Versus</b> THE STATE OF ASSAM	MD. A HUSSAIN MR. K H SAIKIA	PP, ASSAM
22	<a href="#">Bail Appln./1543/2024</a> FIXED	MOJIBUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
23	<a href="#">Bail Appln./1545/2024</a> FIXED	SOFIQL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
24	<a href="#">Bail Appln./1552/2024</a> FIXED	JINNAT ALAM <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
25	<a href="#">Bail Appln./1555/2024</a> FIXED	MITHUN YADAV <b>Versus</b> THE STATE OF ASSAM	MR S K AGARWAL M AGARWAL	PP, ASSAM
<b>BAIL HEARING</b>				
26	<a href="#">AB/1881/2023</a> L/O	DIBYAJYOTI NATH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM

27	<a href="#">AB/2257/2023</a> FIXED	SANJAY DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
28	<a href="#">AB/2505/2023</a>	TAPAN KR BHOWMICK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
29	<a href="#">AB/3744/2023</a> FIXED	ZINNAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
30	<a href="#">AB/4026/2023</a>	LANKESWAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR D CHAKRABORTY MR D DAS MR D KALITA	PP, ASSAM
31	<a href="#">AB/4243/2023</a>	ABINASH DAS <b>Versus</b> STATE OF ASSAM	MR. B K DAS MS. P DAS	MR M AHMED MD A ISLAM PP, ASSAM
32	<a href="#">AB/4304/2023</a> FIXED	MANTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
33	<a href="#">AB/260/2024</a> FIXED	PANESWAR BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
34	<a href="#">AB/547/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RAKIBUL MIYA @ RAKIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA PP, ASSAM
35	<a href="#">AB/875/2024</a> FIXED	POLASH BORGHAIN <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
36	<a href="#">AB/876/2024</a> FIXED	NUR MOHAMMAD @ NUR MOHAMMAD MOLLAH @ NOOR MOHAMMAD <b>Versus</b> STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
37	<a href="#">AB/983/2024</a> FIXED	AKBAR ALI @ ALI AKBAR <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
38	<a href="#">AB/999/2024</a> FIXED	MAJOM ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK	PP, ASSAM
39	<a href="#">AB/1092/2024</a> FIXED	RATAN TUDU <b>Versus</b> THE STATE OF ASSAM	MR. A DHANUKA	PP, ASSAM
40	<a href="#">AB/1247/2024</a> FIXED	RABINATH SINHA @ RABI SINHA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B P SINHA MS B.SINHA	PP, ASSAM
41	<a href="#">AB/1266/2024</a> AB 1269/2024(D/O), FIXED	ABDUL HANNAN MAZUMDER AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. R A CHOUDHURY (INFORMANT) MR. R A MAZUMDER (INFORMANT) PP, ASSAM
42	<a href="#">AB/1268/2024</a>	SWMDWN OWARY @ WARY <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
43	<a href="#">AB/1278/2024</a>	KWMDWN DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR J DAS MR. S R RABHA P HAZARIKA	PP, ASSAM
44	<a href="#">AB/1351/2024</a> WITH OFFICE NOTE, FIXED	BABULI ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR. M J BHATTACHARYYA MS. S DEVI MS A DAS	PP, ASSAM

**ORDERS**

45	<a href="#">CRL.A(J)/136/2023</a> WITH LCR 5 FILES	BANGALI GOYARI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N HASSAN (LEGAL AID COUNSEL)	PP, ASSAM
46	<a href="#">Crl.A./332/2023</a> WITH LCR 6 FILES, FIXED	BINDESWAR TIWARI <b>Versus</b> THE STATE OF ASSAM	MR. S DAS MRS. R T DAS MR K DAS	MR. B RAHMAN(R-2) MR. B RAHMAN(R-2) MR J ISLAM MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) MR G DEKA(R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/837/2023</a> <b>in</b> Crl.A./332/2023	BINDESWAR TIWARI <b>Versus</b> THE STATE OF ASSAM	MRS. R T DAS MR K DAS MR K DAS	MR. B RAHMAN (R-2) MR. H ALI (R-2) MR. K K PARASAR (APP) MR G DEKA(R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/868/2023</a> <b>in</b> Crl.A./332/2023	BINDESWAR TIWARI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S DAS MR K TALUKDAR	MR. B RAHMAN(R-2) MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) PP, ASSAM
47	<a href="#">Crl.Pet./451/2023</a> WITH LCR 2 FILES(SCANNED COPY)	INAMUL HASAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
48	<a href="#">I.A.(Crl.)/1248/2023</a> WITH OFFICE NOTE, FIXED <b>in</b> Crl.A./472/2023	MOJIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MR P K DAS MR. M ALOM MR. M BARUAH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./472/2023</a>	MOJIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MR G U AHMED MR. A AHMED MR P K DAS MS S. MEHJABIN MR. M BARUAH	PP, ASSAM
49	<a href="#">Crl.A./86/2024</a> WITH OFFICE NOTE, FIXED	M/S JAIN AGENCIES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K BHATTACHARJEE MR. O K SHRESTHA MR. M SAIKIA MS B TALUKDAR MR. A ALI	MR A TIWARI (R- 2 & 3) PP, ASSAM
50	<a href="#">I.A.(Crl.)/207/2024</a> B/O <b>in</b> Crl.Rev.P./1449/2024	BASANTA THAKURIA <b>Versus</b> BIPUL PATHAK AND ANR	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./1449/2024</a> (Filing Number)	BASANTA THAKURIA <b>Versus</b> BIPUL PATHAK AND ANR (E)	MS. S B CHOUDHURY	

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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024

13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR H R CHOUDHURY	03-06-2024	To	05-06-2024
18)	MR. T ISLAM	03-06-2024	To	15-06-2024
19)	MR D K MISHRA	05-06-2024	To	05-06-2024
20)	MR B PRASAD	03-06-2024	To	07-06-2024
21)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
22)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,5th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/1465/2024</a>	MUKUL CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM	MRS H M PHUKAN MS. P. NAIDING	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
2	<a href="#">Bail Appln./610/2024</a> WITH CASE RECORD(SCANNED COPY)	ABDUL MANNAN ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
<b>BAIL HEARING</b>				
3	<a href="#">AB/723/2024</a> FIXED	MUJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. N J DUTTA PP, ASSAM
4	<a href="#">AB/1261/2024</a> FIXED	RAJJAK ALI <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024



15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR H R CHOUDHURY	03-06-2024	To	05-06-2024
18)	MR. T ISLAM	03-06-2024	To	15-06-2024
19)	MR D K MISHRA	05-06-2024	To	05-06-2024
20)	MR B PRASAD	03-06-2024	To	07-06-2024
21)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
22)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Wednesday,5th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">WP(C)/1340/2013</a> BY SLIP	ANKIT JOHRI <b>Versus</b> OIL INDIA LTD. and 4 ORS	MR.A SARMA MR.S DAS MR.R DUBEY MR.M GOSWAMI MR.T BARUAH MR. M DASGUPTA MD S ALI MR.S DEY	MR.S N SARMA MR.A SARMAH MR. Y S MANNAN (R-4) MS N DEKARAJA (R-4) SC, OIL MR.A JAHID
<b>ORDER NO STEPS</b>				
2	<a href="#">WP(C)/3885/2014</a>	PRAKASH NATH PRASAD <b>Versus</b> THE UNION OF INDIA and 7 ORS	MR.S C BISWAS MR. E AHMED MS.K L R YANTHAN MS.L HAZARIKA MR. S BISWAS	GA, ASSAM MR.P S DEKA SC, BTADC ASSTT.S.G.I.
<b>ADMISSION</b>				
3	<a href="#">WP(C)/2826/2019</a> PART-HEARD	ABDUL BAREQUE MIAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. I HUSSAIN SC, EDU MR. J GOGOI, SC, Higher Education Dpt. SC, FINANCE SC, G U SC, U G C
4	<a href="#">WP(C)/3005/2017</a>	PROBODH KUMAR BARUAH and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MS.S SARMA MS.N M DEKA	GA, ASSAM SC, G M D A SC, GMC SC, PWD
5	<a href="#">WP(C)/4002/2017</a>	MIRAJAL HOQUE and 17 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.L N CHOUDHURY MS.M DEORI MR.T A CHOUDHURY MS.S KHAN MR.M U CHOUDHURY	GA, ASSAM
6	<a href="#">WP(C)/4091/2017</a>	SRI SARBANANDA SARMA and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. A SARMA MR. K KALITA MR. S CHOUDHURY	GA, ASSAM
7	<a href="#">WP(C)/4170/2017</a>	M/S. BUILDWORTH REAL ESTATE and ANR. <b>Versus</b> THE CHIEF EXECUTIVE OFFICER and 3 ORS.	MR.P K GOSWAMI MR.R SARMA MR.D DAS	SC, G M D A SC, GDD

8	<a href="#">WP(C)/4227/2017</a>	ON THE DEATH OF LT. KUSHAL KUMAR TALUKDAR, HIS LEGAL HEIRS 1. SANGITA TALUKDAR AND 2ORS. <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MS M DAS	GA, ASSAM MS G SARMAH SC, NF RLY
9	<a href="#">WP(C)/4323/2017</a>	ABDOS LAMITUBES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 5 ORS	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.S CHAMARIA(R-3) MR.D SARMAH(R-3) MR.B GOGOI MR.M PHUKAN(R-3) MR.M ALI(R-3) SC, INDUSTRIES & COMMERCE MR.B AHMED SC, TAXES MR.S CHANDA(R-3)
10	<a href="#">WP(C)/5029/2017</a>	SATYAM SEWA SOMMITTEE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM MR.J HANDIQUE R-5 MS G HAZARIKA SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3048/2017</a> <b>in</b> WP(C)/5029/2017	SATYAM SEWA SOMMITTEE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM
11	<a href="#">WP(C)/6030/2017</a>	GOPINATH BORDOLOI MEMORIAL HIGH SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR.A C BORBORA MR.N SAIKIA MR.M SMITH	GA, ASSAM MR.N HASAN(R- 6,7,9&10) MR.J ROY(R- 6,7,9&10) MR.A HASAN(R- 6,7,9&10) MS.C SHARMA(R- 6,7,9&10) SC, SECONDARY EDUCATION MS.S KAKATI(R- 6,7,9&10)
12	<a href="#">WP(C)/6829/2017</a> FIXED	RUPA MEDHI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S K JAIN MR.B K JAIN MS.S TALUKDAR MS.P C B NAIR	GA, ASSAM MR. G C BORAH (R-2,3) SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
13	<a href="#">WP(C)/7478/2017</a>	MAHENDRA TALUKDAR and 65 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MS.N DEKA MR.S D ROY MR.C P SHARMA	MR. R BORPUJARI (SC, REVENUE DEPT. MS. D D BARMAN (ADDL. SR. GA, R-2,3)
14	<a href="#">WP(C)/6081/2018</a>	FEROZE TEA CO. (P) LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR B P TODI MR. A NATH DR ANKIT TODI MD. J U AHMED MR. N J MEDHI MS. P AGARWALLA	SC, APEX BANK
15	<a href="#">WP(C)/8084/2019</a>	SAHIJAN ARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR M K ROY	SC, GDD SC, GMC
	<b>WITH</b> <a href="#">I.A.(Civil)/3734/2019</a> <b>in</b> WP(C)/8084/2019	SAHIJAN ARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR M K ROY	SC, GMC SC, GDD
16	<a href="#">WP(C)/8249/2019</a>	PALLAB BORKAKOTY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	GA, ASSAM MR. B SARMA (SC, RAILWAY, R5) SC, RAILWAY SC, REVENUE
17	<a href="#">WP(C)/8289/2019</a>	TANU KONWAR @ TANURAM KONWAR <b>Versus</b> THE NORTH EAST FRONTIER RAILWAY AND 4 ORS.	MR. P J SAIKIA MS. B GAYAN MS. R GOGOI MS. D DUTTA	MR. A K PURKAYASTHA (SC, NF RLY)
18	<a href="#">WP(C)/696/2021</a> B/O	MD. MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM

19	<a href="#">WP(C)/4145/2021</a> B/O	SUNMAI PHUKAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MR. J K GOSWAMI (r-5) SC, ALLAHABAD BANK SC, REVENUE
20	<a href="#">WP(C)/3304/2022</a> B/O	ANJU BHAWMICK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE SC, FINANCE
21	<a href="#">WP(C)/3795/2022</a>	MANAS BORBORA AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, REVENUE SC, PWD
22	<a href="#">WP(C)/4457/2022</a>	NOBIN HAZARIKA AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. JYOTIRMOY ROY MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN	GA, ASSAM SC, NHAI MR. P P DUTTA (R-6) MR T GOGOI (R-6) MS P SARMA (R-6) ASSTT.S.G.I.
23	<a href="#">WP(C)/5247/2022</a>	MD. MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS	SC, PWD
24	<a href="#">WP(C)/7863/2022</a> B/O	MANOJ BAID <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM MR. P J SAIKIA, SR. ADV (r-7,8) MR. P BORDOLOI (r-7,8) SC, J M B
25	<a href="#">WP(C)/3022/2023</a>	RADHIKA KEMPRAI <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS B DEVI MR. A K BORA	SC, NHAI DY.S.G.I. SC, N C HILLS
26	<a href="#">WP(C)/4556/2023</a>	SHAHERA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	GA, ASSAM MR. M SHARMA (r-2,3,4,5) MS. S YASMIN (r-2,3,4,5) SC. UCO BANK
27	<a href="#">WP(C)/4717/2023</a> BY SLIP	SAJAN KUMAR SUREKA <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. H SARMAH(R-4,5) MR S DUTTA(R-4,5) MR U.SARMAH (R-4,5) SC, GMC SC, G M D A SC, PWD
	<b>WITH</b> <a href="#">I.A.(Civil)/3645/2023</a> <b>in</b> WP(C)/4717/2023	SAJAN KUMAR SUREKA <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. S CHAMARIA MR. M M ZAMAN MR A N SARMAH	SC, GMC SC, PWD SC, G M D A
	<b>WITH</b> <a href="#">I.A.(Civil)/3701/2023</a> <b>in</b> WP(C)/4717/2023	SAJAN KUMAR SUREKA <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 6 ORS.	MR. S CHAMARIA MR. M M ZAMAN	SC, GMC SC, G M D A SC, PWD
28	<a href="#">WP(C)/5540/2023</a>	LILA HALOI AND 2 ORS <b>Versus</b> THE GOVT OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR A S SK MR. H N ISLAM	GA, ASSAM MR. P P DAS (R-4) MR. H SARMA (ADDITIONAL SR. GOVT. ADVOCATE) MS G HAZARIKA SC, REVENUE AND DISASTER MANAGEMENT DEPT
29	<a href="#">WP(C)/5685/2023</a>	DEBENDRA NATH PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. R BORAH	GA, ASSAM MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI SC, REVENUE

30	<a href="#">WP(C)/6036/2023</a>	KAKO TEA PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS N SAIKIA MRS. R MAHANTA MS A JHA	MR. R K BHATRA (r-4) MR. A SAIKIA (r-4) MS P HUJURI (r-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, NEDFI
31	<a href="#">WP(C)/6262/2023</a>	M/S RKD- SDR (JOINT VENTURE) AND ANR <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. J I BORBHUIYA MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. D DAS SR. ADV GA, ASSAM MR. K GOGOI (R-1) MR. M SHARMA (r-7,8) MR. I DAS N R SURANA MS S SHARMA MS. S YASMIN (r-7,8) DY.S.G.I.
32	<a href="#">WP(C)/6818/2023</a> B/O	SAHAJAN ALI @ SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R S CHAUHAN MR. B HUSSAIN MR A SHARMA	GA, ASSAM
33	<a href="#">WP(C)/6843/2023</a>	PARTHA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR. P K ROYCHOUDHURY MS R R CHOUDHURY MR REZABUL HOQUE	GA, ASSAM MR. B SAHARIA (R-8) MR. A M BARBHUIYA (R-8) MS A BEGUM (R-8) S. M. ZINNA (R-8)
	<b>WITH</b> <a href="#">I.A.(Civil)/3890/2023</a> <b>in</b> WP(C)/6843/2023	THE CHAIRMAN, HAILAKANDI MUNICIPAL BOARD, <b>Versus</b> PARTHA KUMAR NATH AND 7 ORS	MR. B SAHARIA (R-8) MR. A M BARBHUIYA MR. A M BARBHUIYA MS A BEGUM (R-8) S. M. ZINNA (R-8)	MR H I CHOUDHURY GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/249/2024</a> <b>in</b> WP(C)/6843/2023	PARTHA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR H I CHOUDHURY MR. P K ROYCHOUDHURY MS R R CHOUDHURY MR REZABUL HOQUE	GA, ASSAM MR. A M BARBHUIYA MR. K K PARASAR (r-9) DY.S.G.I. SC, FINANCE
34	<a href="#">WP(C)/7153/2023</a> CAVT. NO.12462/023, WITH CAVT. 1246/2023	MD KHALIL UDDIN AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	MR. A H M R CHOUDHURY PP, ASSAM FOR CAVEATOR
35	<a href="#">WP(C)/1038/2024</a> B/O	JONMANI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE SC, FINANCE
36	<a href="#">WP(C)/1793/2024</a> FIXED	CHANDAN KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M MAHANTA MR A KALITA MR N KALITA	GA, ASSAM MR. S S ROY (R-10) MR. S BORTHAKUR (R-10) SC, FOREST SC, REVENUE
37	<a href="#">WP(C)/1873/2024</a>	RANA SAIDUR ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM
38	<a href="#">WP(C)/2088/2024</a> B/O	BHABAKRISHNA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR S DUTTA	GA, ASSAM
39	<b>WITH</b> <a href="#">WP(C)/2087/2024</a>	MD. ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
40	<b>WITH</b> <a href="#">WP(C)/2195/2024</a>	BHABAKRISHNA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM

**ORDERS**

41	<a href="#">WP(C)/948/2011</a>	DR. PRASANNA KUMAR MOZUMDAR <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A K JAIN MS.R D MOZUMDAR	GA, ASSAM MR.S P ROY MR.R P N SINGH MR J DAS, (R.4.a., R.4.b, R.4.C) MR.S BORA MS.A TALUKDAR MR.K RAJBONGSHI MS.D CHAKRABORTY SC, GMC SC, G M D A
	<b>WITH</b> <a href="#">WP(C)/2889/2011</a>	DILIP KR. MAZUMDAR <b>Versus</b> THE GAUHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR.S P ROY MR.R P N SINGH MS.M TALUKDAR MS. K KALITA MR.K RAJBONGSHI	MS.M HAZARIKA MR.A K JAIN MS.R D MOZUMDAR SC, G M D A
	<b>WITH</b> <a href="#">MC/2189/2011</a> in WP(C)/2889/2011	DR. PRASANNA KUMAR MOZUMDAR <b>Versus</b> DILIP KR. MAZUMDAR	MR. S P ROY MR. A K JAIN MS. R D MOZUMDAR MR. R P N SINGH MS. R BEGUM MS. M TALUKDAR MS. K KALITA MR. K RAJBONGSHI MRS. S KUMARI	MS. M HAZARIKA SC, G M D A
	<b>WITH</b> <a href="#">I.A.(Civil)/3255/2023</a> in WP(C)/2889/2011	ON THE DEATH OF DILIP KR. MAZUMDAR, <b>Versus</b> THE GAUHATI METROPOLITAN DEVELOPMENT AUTHORITY AND ANR	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	SC, G M D A
43	<a href="#">Cont.Cas(C)/520/2017</a>	TAPAN BAISHYA <b>Versus</b> M. ANGAMATHU AND ORS	MRS B BHUYAN MR. A K BHUYAN MS. N BORAH MS. S PHUKAN	MS M HAZARIKA (R1, R2, R5) MR. D NATH (R1, R2) MS. S KHOUND (R1, R2, R5) MS. A R MOLIE MS. K DUTTA (R1, R2)
44	<a href="#">WP(C)/6106/2017</a>	THE STATE OF ASSAM <b>Versus</b> MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL AND ANR	MR.P N GOSWAMI MR.B DEKA MR.M K DAS MR.I KALITA	MR.P K ROY(R-2) MR.S K CHAKRABORTY(R- 2) MS.M DUTTA(R-2) MS.A CHAKRABORTYR-2
	<b>WITH</b> <a href="#">I.A.(Civil)/514/2018</a> in WP(C)/6106/2017	M/S NIDHI PIPES LTD. <b>Versus</b> THE STATE OF ASSAM	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. P N GOSWAMI SC, P H E
45	<a href="#">WP(C)/6794/2017</a>	M/S BUILDWORTH PVT. LTD. and ANR. <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 6 ORS.	MR. R SARMA MR. D DAS	SC, GDD MR. K GUPTA (R 7) SC, GMC SC, G M D A
46	<a href="#">WP(C)/1808/2018</a>	DILJIT ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 17 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	GA, ASSAM MR. S K SAHARIAH MR. S K SAHARIAH MR D GOGOI MR. S DUTTA MR. M GOGOI MS. S N RENGMA MR. R BORA
47	<a href="#">WP(C)/2236/2018</a>	PARIMAL CHANDRA ACHARJEE AND ANR. <b>Versus</b> THE COMMISSIONER OF INCOME TAX AND 5 ORS	MR. D SARMAH MR. M C DAS MR. R K TALUKDAR MS F AHMED (P1) SC, INCOME TAX	GA, ASSAM
48	<a href="#">WP(C)/6107/2019</a>	MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM

49	<a href="#">Cont.Cas(C)/187/2020</a>	DINANATH CHAUHAN AND 2 ORS. <b>Versus</b> PRAKASH RANJAN GHARPHALIA AND ORS.	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR H SARMA MR. A K BHUYAN MS. M BHATTACHARJEE MS. D BHARALI MS. N CHOUDHURY MR. A KHOUND ADDL GA,ASSAM SC, EXCISE DEPTT.
50	<a href="#">WP(C)/2906/2021</a>	DEBAJYOTI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	
51	<a href="#">WP(C)/760/2022</a>	JAGANNATH BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K SARMA MS. H HAZARIKA	SC, ELEM. EDU GA, ASSAM
52	<a href="#">WP(C)/3738/2022</a>	ASHU MALAKAR AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. A DHAR (r-5) MISS S ROY (r-5) MD F FARIDI (r-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
53	<a href="#">WP(C)/6204/2023</a>	CHOW KEHIN MANNOW AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B C DAS MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	GA, ASSAM MR. S P ROY (R-6) MR A K RAI (R-6) JYOTISH DAS (R-6) MS P DEY (R-6) MS. V RAI (R-6) SC, PNB
54	<b>WITH</b> <a href="#">WP(C)/7759/2016</a>	M/S BRAHMAPUTRA GALVO CHEM PVT. LTD. and ANR. <b>Versus</b> PUNJAB NATIONAL BANK and 3 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.T R ROY MR.R P N SINGH	MR.A DUTTA SC, PNB
	<b>WITH</b> <a href="#">I.A.(Civil)/3832/2023</a> in WP(C)/7759/2016	CHOW KEHIN MANNAW AND 3 ORS. <b>Versus</b> M/S BRAHMAPUTRA GALVO CHEM PVT. LTD. and 5 ORS.	MR. B C DAS MR. S CHAUHAN MR S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	MR. S P ROY MR.K RAJBONGSHI SC, PNB MR.R P N SINGH
<b>HEARING</b>				
55	<a href="#">WP(C)/6260/2016</a> FIXED	SMT. SASHI JAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR A TEWARI MS.U HAZARIKA	GA, ASSAM MR R BORAH (J)SC, REVENUE DEPT.

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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024

12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR H R CHOUDHURY	03-06-2024	To	05-06-2024
18)	MR. T ISLAM	03-06-2024	To	15-06-2024
19)	MR D K MISHRA	05-06-2024	To	05-06-2024
20)	MR B PRASAD	03-06-2024	To	07-06-2024
21)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
22)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024